



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI
COURT NO: 1**

[DIVISION BENCH-I]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE THE CHIEF JUSTICE AND HONOURABLE
MRS. JUSTICE M. THAKURIA, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	
2 Cont.Cas(C)/237/2024	SANJAY KUMAR JALAN Versus HARISH GUPTA	MR. S ISLAM MR A HAWARI	MR. N BARUAH
3 WA/320/2024	MITHLESH KUMAR DEVEDI Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MS B DAS J U AHMED MR S A REEYAZ	MR. S P CHOUDHURY DY.S.G.I.
4 WA/343/2024 CAVT. NO.08332/024,	SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS	MR. A B T HAQUE	MR. A R BHUYAN (R-7 ,9 TO 22) SC, CO OP MR. D HUSSAIN(R-7 ,9 TO 22) MR. D HUSSAIN(R-7 ,9 TO 22) MR. R A MAZUMDER FOR CAVEATOR
5 WA/350/2024	THE ASSAM SEEDS CORPORATION LTD AND ANR Versus ON THE DEATH OF HABIBUR RAHMAN HIS LEGAL HEIRS RAKIBUR RAHMAN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
6 I.A.(Civil)/3386/2024 in WA/11417/2024	THE UNION OF INDIA Versus JAYANTI KALITA	MR H GUPTA	MS F BEGUM MS D BORGOHAIN MS. M SARMAH MR S PAUL
WITH WA/11417/2024 (Filing Number)	THE UNION OF INDIA AND ORS Versus SMT JAYANTI KALITA	HAREESH GUPTA	

7	I.A.(Civil)/32/2025 in WA/15724/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ASHWINI KUMAR MEDHI	MR H K DAS MR N K SARMA	MR S MUKTAR
	WITH WA/15724/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ASHWINI KUMAR MEDHI	MR H K DAS	
8	Review.Pet./33/2025 IN WA/276/2024 (D/O)	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MR. J K ROY	SC, FOREST
9	I.A.(Civil)/512/2025 in WA/1506/2025	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	GA, ASSAM
	WITH WA/1506/2025 (Filing Number)	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	BABUL HUSSAIN	
10	I.A.(Civil)/949/2025 in WA/285/2019	PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	GA, ASSAM SC, APSC
	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
11	WITH WA/47/2020 CAVT. NO. 1322/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
12	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
13	I.A.(Civil)/1295/2025 in WA/6574/2024	THE UCO BANK AND 7 ORS Versus SAMSUL ISLAM	MR. M SHARMA MR P AGARWAL MR H K SARMA MS. S YASMIN	
	WITH WA/6574/2024 (Filing Number)	THE UCO BANK AND ORS Versus SAMSUL ISLAM G	MR. M SHARMA	
14	I.A.(Civil)/1330/2025 in WA/11050/2024	THE UNION OF INDIA and 5 ORS Versus VISHWANATH MISHRA	MRS. A GAYAN	

	WITH WA/11050/2024 (Filing Number)	THE UNION OF INDIA and 5 ORS Versus VISHWANATH MISHRA	ANURADHA GAYAN	
	WITH I.A.(Civil)/11051/2024 (Filing Number)	THE UNION OF INDIA and 5 ORS Versus VISHWANATH MISHRA	ANURADHA GAYAN	
15	I.A.(Civil)/1399/2025 in WP(C)/7086/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAMUAH R BHUYAN	GA, ASSAM SC, GHC
	WITH WP(C)/7086/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. A LAHKAR	GA, ASSAM SC, GHC
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
16	WA/135/2025	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS MR H K SARMA MR J LOTH	SC, TAXATION MR. S SAHU (R-1) S SHAHI(R-1)
	WITH I.A.(Civil)/1243/2025 in WA/135/2025	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS MR H K SARMA MR J LOTH	SC, TAXATION MR. S SAHU (R-1) S SHAHI(R-1)
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
17	WA/14/2025	SARAT CHANDRA BURAGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	MR S R A NASER MR. A A HUSSAIN
18	WA/95/2025	BANJIT DAS Versus THE UNION OF INDIA AND 4 ORS	MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA	
19	WA/109/2025	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, AG (A AND E) SC, IWT SC, FINANCE
20	WP(C)/2278/2025	INALO ZHIMOMI Versus THE STATE OF NAGALAND AND 4 ORS.	S BORGOHAIN MR TONGPOK	GA, NAGALAND SC, GHC
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
21	WP(C)/994/2020	MOKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
22	WITH WP(C)/3967/2024	RANJIT DAS AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
23	WA/402/2023 WITH WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
24	WITH WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU

25	WA/147/2024	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY
26	WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	MR. K N CHOUDHURY(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. R M DEKA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. D J DAS(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS N MAHANTA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) N GAUTAM(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS SABINA AHMED(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) SC, AAU
	WITH I.A.(Civil)/1618/2024 in WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
27	WA/238/2024 CAVT. NO.06482/024,	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR
28	WP(C)/6306/2024	PURNANJALI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B BHUYAN MR. T DEURI MRS. R S DEURI MR A ATREYA MS A DAS MS. L WANGSA	SC, HEALTH SC, FINANCE
29	WITH WP(C)/2974/2020	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
30	WP(C)/926/2025	SANJIB KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I CHOUDHURY MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
31	WITH WP(C)/4999/2024	SANJIB KUMAR DAS AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
32	WA/38/2024	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
33	WITH WA/39/2024	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION

34	WA/220/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
35	WP(C)/2401/2024	KANAK DAS Versus THE UNION OF INDIA AND 4 ORS HEARING	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
36	WA/54/2022 CAVT. NO.09322/021,	THE STATE OF ASSAM AND ANR Versus MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
37	WITH WA/307/2021	JOYNAB KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 P.M.

**THE DIVISION BENCH-I AND THE SINGLE BENCH
OF HONOURABLE MRS. JUSTICE M. THAKURIA WILL
SIT AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

1	Review.Pet./43/2025 AT 2:00 P.M, IN WA/165/2023 (D/O)	HINDUSTAN LATEX FAMILY PLANNING PROMOTION TRUST, Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	SC, HEALTH
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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1692/2025 FIXED	MRIGANKA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. B RAHMAN	SC, SEC. EDU.
2	WP(C)/2232/2025 B/O	NOWAB ALI Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MR M KHAN M ALI	SC. BTC SC. SSA
3	WP(C)/2406/2025	BIMAL KRISHNA MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, SEC. EDU. SC, K A A C SC, FINANCE
4	WP(C)/2411/2025	RAKIBUL ISLAM MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/2413/2025	SRI NAYANJYOTI SALOI Versus THE STATE OF ASSAM AND ORS	MR. M BHAGABATI MS. B TALUKDAR	SC, HIGHER EDU GA, ASSAM
6	WP(C)/2416/2025	JYOTSNA MAZUMDER Versus THE STATE OF ASSAM AND 6 OTHERS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, SEC. EDU. SC, K A A C SC, FINANCE
7	WP(C)/2423/2025	KALYAN ROY Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. W A SHEIKH	SC, SEC. EDU.
8	WP(C)/2429/2025	GUNA KANTA BHARALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
9	WP(C)/2431/2025	SRI RAHUL KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
10	WP(C)/2432/2025	RAKHU SUKLABAIIDYA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
11	WP(C)/2451/2025	HABIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
12	WP(C)/2456/2025	MOKSED ALOM Versus THE STATE OF ASSAM AND 5 ORS.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, HEALTH

13	WP(C)/2468/2025	DR PRANJAL KUMAR GOGOI Versus TEZPUR UNIVERSITY AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	SC, T U
14	WP(C)/2470/2025	MD ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ISLAM MR. T K DEY	SC, ELEM. EDU SC, SEBA
15	WP(C)/2471/2025	ASSAM MADRASSA TEACHERS ASSOCIATION AMTA Versus THE STATE OF ASSAM AND ORS	MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	SC, ELEM. EDU SC, SEC. EDU.
ORDERS				
16	Cont.Cas(C)/520/2016 FIXED	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
17	Cont.Cas(C)/355/2017 WITH WP(C)/6794/2013 (D/O), FIXED	MAINA KUMAR DAS Versus PREETAM SAIKIA and ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGOHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR. P K BORAH (R-4) MR.N SARMA(R-1) MR B KAUSHIK (R-4) MS.K DAS(R-1)
18	Cont.Cas(C)/424/2017 FIXED	NABAMI CHETIA Versus PRITAM SAIKIA and ORS	MR.A K MAHESWARI	MR S M T CHISTIE(R-3,4) MR. R MAZUMDAR(R-3,4) MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,4,3)(R-1)
19	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1) MR. N J KHATANIAR(R-11) MR. B GOGOI (R-10) MR P NAYAK (R-10) MR B KAUSHIK (R-11) MR A CHALIHA (R-10) R M BAROOAH (R-10)
WITH				
20	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR (R-11) MR B KAUSHIK (R-11) MS. N BORDOLOI SC, F.DEPTT.
21	Cont.Cas(C)/373/2020 FIXED	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
22	Cont.Cas(C)/293/2021 FIXED	SMT. KUNJAMAI BORDOLOI Versus DR. (MRS.) BIJOYA CHOUDHURY AND 9 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. D NATH (R-2) MR B DEURI (R-4) MS R GOGOI MS. S KEMPRAI (r-6)
23	WP(C)/2800/2023 B/O	MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. P MAHANTA MR. H ALI MS. P SAHARIA	SC, SEC. EDU.
24	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
25	MC/21/2024 WITH WP(C)/4477/2022 (D/O), B/O in I.A.(Civil)/1217/2024 WITH I.A.(Civil)/1217/2024	MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
		MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	MR. P MAHANTA(R-2,9) MS. M BORGOHAIN(R-2,9) SC, SEC. EDU. M DAS (R-2,9)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
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18)	MR. B NATH	07-05-2025	To	12-05-2025
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20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/234/2025	TINKU KUMAR SAH Versus CHANDAN SARMA AND 3 ORS.	MR. N J GOGOI MR. BIKASH JAIN MS. S DEB	
2	Cont.Cas(C)/235/2025	M/S EDEN ENTERPRISE Versus PABITRA RAM KHOOND AND 3 ORS	DR G J SHARMA MR. M S SHARMA	
3	Cont.Cas(C)/236/2025	SIRAJUL ISLAM Versus NARENDRA KR SHAH	MR. N HOQUE MR H GUPTA MR. KHAIRUL ISLAM	
4	Cont.Cas(C)/240/2025 B/O	KUSHAL SAIKIA Versus RAKESH KUMAR, IAS AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB	
5	WP(C)/2369/2025 FIXED	M/S NES DIGBOI BOGAPANI Versus BHARAT PETROLEUM CORPORATION LIMITED	MR G N SAHEWALLA MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR M SAHEWALLA MS. S. TODI MR JITENDRA DAS MS T J SAHEWALLA MS K BHATTACHARYYA MS L RONGPIPI	SC, BPCL
6	WP(C)/2401/2025	DILIP PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, G M D A
7	WP(C)/2414/2025	RUP BHANU NESSA ALIAS RUP BHANU Versus UNION OF INDIA AND 6 OTHERS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
8	WP(C)/2420/2025	BINA PANI BHATTACHARJEE AND 98 ORS Versus THE UNION OF INDIA AND 8 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM DY.S.G.I.
9	WP(C)/2422/2025	THE MANAGEMENT OF BETJAN TEA ESTATE Versus SRI KESHAB BORAH AND ANR	MR. A JAHID MR N SARMA MR A IKBAL	

10	WP(C)/2428/2025	MRS ANJALI DAS Versus THE STATE OF ASSAM AND ORS	MR. A DEKA	
11	WP(C)/2448/2025	RAJ BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	GA, ASSAM
12	WP(C)/2452/2025	SRI BADAN KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	GA, ASSAM
ADMISSION				
13	WP(C)/6645/2023 FIXED	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. S DUTTA (R/N- 3 & 4)
ORDERS				
14	WP(C)/4118/2021 B/O	RAHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
15	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/255/2025 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MD A RAHMAN MS. A KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2 WP(C)/1727/2025	NARAYAN DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. R BORA	DY.S.G.I.
3 WP(C)/2031/2025 FIXED	HASHEM ALI @ HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/2207/2025 FIXED	KAMARDEEN OALADEJI OLADIMEJI Versus THE UNION OF INDIA AND ANR	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	GA, ASSAM DY.S.G.I.
5 WP(C)/2400/2025	ROHIJ ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR. Z. HUSSAIN S AJMI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/2405/2025	JJAMUNA PAUL @ JAMUNA RANI DAS Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/2408/2025 B/O	JAMAL UDDIN SK ALIAS JAMAL UDDIN Versus THE UNION OF INDIA AND ORS	Mr M U Ahmed	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8 WP(C)/2417/2025	SHAHIDA BIBI ALIAS SAHIDA BIBI ALIAS SOHIDA BIBI ALIAS SAHIDA BEGUM ALIAS MUSST SHAHIDA KHATUN Versus THE UNION OF INDIA AND ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

9	WP(C)/2462/2025	SHONA BHANU Versus THE UNION OF INDIA AND 6 ORS	MR A N AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/2469/2025	MUSSTT SURYA BANU Versus THE UNION OF INDIA AND 5 OTHERS	MR A A DEWAN MR H A RASHID MR A MALEK S.D. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
11	WP(C)/826/2017 FIXED, WITH LCR	ISMAIL ALI @ SMAIL ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/6949/2017 WITH LCR	MUSSTT. AFIA BEGUM Versus THE UNION OF INDIA and 5 ORS.	MR.D BARMAN MR.K LAHKAR MS.R BISWAS	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/3673/2018 WITH LCR	ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3856/2018 WITH LCR	PARESH MALLIK Versus THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. S C BISWAS MR. B CHOWDHURY MR. S SARKAR MR. S P KAKOTI BORA	SC, ELEM. EDU SC, NRC ASSTT.S.G.I. SC, F.T
15	WP(C)/5442/2018 WITH LCR	ANIMA DUTTA @ ANIMA SARKAR AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/5473/2018 WITH LCR	MUSSTT. AYESHA BANU Versus THE UNION OF INDIA AND 5 ORS.	MR. R P HAZARIKA MR. A RAJKHOWA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/5558/2018 WITH LCR	ASMA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/5625/2018 WITH LCR	MAYADASI BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/5664/2018 WITH LCR	CHAPIA KHATUN @ SOPIYA Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/400/2019 WITH LCR	ABDUL BARIK Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/401/2019 WITH LCR	SUMITRA MODAK @ SUMITRA SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

22	WP(C)/465/2019 WITH LCR	MUSTT SAHAR BANU Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/487/2019 WITH LCR	AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/555/2019 WITH LCR	IDRISH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/563/2019 WITH LCR	HEMENDRA CHANDRA PAUL @ HEMEN CH. PAUL Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/562/2022	SUMITRA RANI KARMAKAR @ SUMITRA KARMAKAR @ BASANA KARMAKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/759/2022	MD. ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR F K R AHMED MR R LODH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/5961/2022 WITH LCR	MD. ABDUR RAZZAK @ A RAZZAK Versus THE UNION OF INDIA AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH B. ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WA/433/2023 CAVT. NO.10982/023, WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
		BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
30	WP(C)/948/2024 B/O, WITH LCR	KASIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/6987/2024 FIXED, WITH LCR	CHAND MIYA @ CHAN MIAY @ SAN MIYA Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/474/2025 FIXED, WITH LCR	JERINA BEGUM @ ZERINA BEGUM @ JARINA AHMED Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
33	WP(C)/511/2025 FIXED, WITH LCR	JAMENA KHATUN @ JARINA KHATUN @ JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/628/2025 WITH LCR	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

35	WP(C)/945/2025 B/O, WITH LCR	MD. SHIRAJ ALI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/1059/2025 B/O, WITH LCR	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
37	WP(C)/1304/2025 B/O, WITH LCR	SUKURJAN NESSA ALIAS SUKURON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
38	WP(C)/1437/2025 FIXED	SMT JYOTIBALA HALDAR Versus THE STATE OF ASSAM	MS B R A SULTANA	GA, ASSAM SC, HEALTH MR. P. SHARMA, ADDL. SR. GA, ASSAM
ORDERS				
39	Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	Review.Pet./13/2020 FIXED, IN WP(C)/4470/2019 (D/O), WITH LCR	ADHIR SARKAR @ ADHIR CHANDRA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	W.P.(CrI.)/6/2022 FIXED, WITH LCR	KADBHANU AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
WITH				
42	W.P.(CrI.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
43	MC/8/2025 FIXED, IN WA/309/2024 (D/O) in WA/309/2024	M/S PHEROS STRUCTURRAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND ORS	HARI PRASAD GUWALA	MR. S CHAMARIA(FOR ALL RESPONDENTS) MR A N SARMAH (FOR ALL RESPONDENTS) MR M M ZAMAN(FOR ALL RESPONDENTS) SC, AIDC
44	I.A.(Civil)/968/2025 FIXED, WITH LCR in WP(C)/1837/2025	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 OTHERS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
WITH				
	WP(C)/1837/2025	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 11 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	I.A.(Civil)/1448/2025 in WP(C)/2155/2025	REETAM SINGH Versus THE STATE OF ASSAM AND 13 ORS	MS. M DEV	GA, ASSAM
WITH				
	WP(C)/2155/2025	REETAM SINGH Versus THE STATE OF ASSAM AND 13 ORS	MS. M DEV	GA, ASSAM

HEARING

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./1291/2025 WITH OFFICE NOTE, FIXED	ATIKUR RAHMAN @ ATIKUR RAHMAN @ ATIKUR RAHAMAN Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA	SC, NCB
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11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./8/2025	XXXXXXX Versus XXXXXXX	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA MR. S BASUMATARY DR AZIZ KHAN	
2	Mat.App./30/2025	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MS. B SAIKIA A R AHMED	
	WITH I.A.(Civil)/1444/2025 in Mat.App./30/2025	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. S KHATANIAR A R AHMED	
3	CRL.A(J)/41/2025	NARAHARI BARMAN Versus THE STATE OF ASSAM		
4	CRL.A(J)/43/2025	SRI ARINDAM DUTTA @ SIMTY Versus THE STATE OF ASSAM	MS B R A SULTANA	PP, ASSAM
5	Crl.A./162/2025	MD ZAHANGIR ALAM Versus THE STATE OF ASSAM AND ANR,	MR. A SATTAR MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	PP, ASSAM
ORDERS				
6	Mat.App./70/2017 WITH LCR.	XXXX XXXX Versus XXXX XXXX	MR. B P SINHA MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MS B.SINHA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	XXXXXXXXX Versus XXXXXXXXX	MS.R DEVI	

	WITH I.A.(Civil)/1943/2023 in Mat.App./70/2017	XXXXXXX Versus XXXXXXX	P CHAKRABORTY	MR. A R TALUKDAR
7	I.A.(CrI.)/223/2019 WITH LCR 6 FILES. P.B-2. B/O. in CrI.A./114/2019 WITH CrI.A./114/2019	SRI SURESH MANDAL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR SRI SURESH MANDAL AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
8	CrI.A./158/2024 WITH LCR 3 FILES. BY APPLICATION. WITH I.A.(CrI.)/469/2024 in CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM PP, ASSAM
9	I.A.(CrI.)/1287/2024 WITH LCR 4 FILES. B/O in CrI.A./446/2024 WITH CrI.A./446/2024	SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR SANKAR RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM PP, ASSAM
10	I.A.(CrI.)/91/2025 in CrI.A./12019/2024 WITH CrI.A./12019/2024 (Filing Number) WITH I.A.(CrI.)/12021/2024 (Filing Number)	JALAL UDDIN Versus THE STATE OF ASSAM JALAL UDDIN Versus THE STATE OF ASSAM (A) JALAL UDDIN Versus THE STATE OF ASSAM	MR NAZRUL ISLAM MR NAZRUL ISLAM MR NAZRUL ISLAM MR NAZRUL ISLAM	PP, ASSAM PP, ASSAM
11	I.A.(CrI.)/279/2025 in CrI.A./97/2025 WITH CrI.A./97/2025	ABIJUL ALI @ ABHIJUL ALI AND 2 OTHERS Versus THE STATE OF ASSAM ABIJUL ALI @ ABHIJUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM PP, ASSAM
12	I.A.(CrI.)/441/2025 in CrI.A./3335/2025 WITH CrI.A./3335/2025 (Filing Number) WITH I.A.(CrI.)/3336/2025 (Filing Number)	HAREN PHUKAN Versus THE STATE OF ASSAM AND ANR. HAREN PHUKAN Versus THE STATE OF ASSAM HAREN PHUKAN Versus THE STATE OF ASSAM	MR. P K BHUYAN ANSHUMAN DAS ANSHUMAN DAS	PP, ASSAM PP, ASSAM
13	I.A.(CrI.)/445/2025 in CRL.A(J)/3711/2025 WITH CRL.A(J)/3711/2025 (Filing Number)	SANJIB PATAR Versus THE STATE OF ASSAM SANJIB PATAR Versus THE STATE OF ASSAM	MS P DAS MS PRIYANKI DAS	PP, ASSAM
14	I.A.(CrI.)/447/2025 in CRL.A(J)/3782/2025	SRI GIRISH GOGOI Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM

WITH
[CRL.A\(J\)/3782/2025](#)
(Filing Number)

SRI GIRISH GOGOI
Versus
THE STATE OF ASSAM

MRS DIPANJALI BORPUJARI

HEARING

15 [Mat.App./47/2022](#)
CAVT. NO.13392/022,
WITH LCR

XXXXXXX
Versus
XXXXXXX

MR H R A CHOUDHURY
MS. R CHOUDHURY
MR N RAHMAN

MR. P BHOWMICK
MD S HOQUE (r-2)
MR M HOQUE (r-2)
MR. D THAOSEN
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
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[For Friday,9th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL
DIVISION BENCH OR AT 03:00 P.M. WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3416/2016 FIXED	MRS. ANJALI MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.N C DAS MR.T J MAHANTA MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI (R-5)
	WITH I.A.(Civil)/1665/2022 in WP(C)/3416/2016	MRS. ANJALI MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.N C DAS	GA, ASSAM SC, AG
2	WP(C)/3705/2021 FIXED	MANIK BAISHYA @ MANIK CHANDRA BAISHYA Versus THE GAUATI UNIVERSITY AND 2 ORS.	MS. S KANUNGOE MR. S A B KHABIR MR. S A B KHABIR	MR. P J PHUKAN SC, G U
3	WP(C)/6363/2022 FIXED	ANKITA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR A DAS MRS. S ISLAM MR SUBHRAJIT SAIKIA	SC, HEALTH
4	WP(C)/2656/2023 B/O	RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH MR. S P SHARMA(R-3,5) K AHMED (R-3,5)
	WITH I.A.(Civil)/649/2024 in WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
5	WP(C)/2659/2023	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
6	WP(C)/6370/2023 B/O	CHAMPA KHERKATARY AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU SC, BTC

7	WP(C)/1824/2024 FIXED	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
	WITH			
8	WP(C)/2015/2024	LAKHYANATH PAME Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
9	WP(C)/1870/2024 FIXED	SAI RNS ACADEMY AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T J MAHANTA MR. P KALITA MR. I CHOUDHURY R L CHUTIA	DY.S.G.I. SC, CBSE
10	WP(C)/2681/2024 FIXED	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU A RAHMAN (R8, R14, R17, R20) MR. S. SUR (R8, R14, R17, R20)
	WITH I.A.(Civil)/2525/2024 in WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR. S HOQUE MR. A PAUL MS. P BORAH MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU DR. P AGARWAL (R-3)
11	WP(C)/3052/2024 B/O	DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, HIGHER EDU
12	WP(C)/3351/2024 B/O	DR. ABUL KALAM AZAD Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A PARAMANIK MR. A ALI MR. Y ALI	SC, HIGHER EDU SC, FINANCE
13	WP(C)/1122/2025 WITH OFFICE NOTE, FIXED	MRS NANDITA MAZUMDAR Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY	MR. M K CHOUDHURY MS. ANASUYA C MRIDUNIL M KASHYAP	MR SISHIR DUTTA(R-1 TO 3) MR. P J PHUKAN (R-1 TO 3) SC, KKHSOU
14	WP(C)/1657/2025 FIXED	MRS DIPA MONI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
<u>ORDERS</u>				
15	Cont.Cas(C)/239/2024 FIXED	ARUP KUMAR ROY Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR S M T CHISTIE
16	Cont.Cas(C)/449/2024 FIXED	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR. N J KHATANIAR MR B KAUSHIK
17	WP(C)/3493/2024 B/O	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM MR. M K SARMA (R-8) MR G DAS (R-8) B KRISHNA (R-8) MR S.K. KASHYAP (R-8)
18	WP(C)/5103/2024 B/O	MD. ABDUL JALIL AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
19	Cont.Cas(C)/13/2025 B/O	NIRMAL GOYARI Versus JAGADISH PRASAD BRAHMA AND ANR	MR F U BARBHUIYA MS S DAS	
20	Review.Pet./38/2025 IN WP(C)/661/2020 (D/O), WITH OFFICE NOTE OF REGISTRAR (JUDL.) ALONGWITH A REPORT IN SEALED ENVELOPE, FIXED	KAMOLESH DAS AND 3 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A Z AHMED MR. A KHALEK	MR. D P BORAH, SC, HEALTH AND FAMILY WELFARE DEPTT. (R-4,5,6,8 & 9) DY.S.G.I.
21	I.A.(Civil)/762/2025 FIXED in WP(C)/5603/2024	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG (A AND E) SC, AG (A AND E) MR. P D NAIR (R-3,4)

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
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18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2291/2024 FIXED	UTTAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, REVENUE
2	Cont.Cas(C)/229/2025 FIXED	SOHRAB ALI Versus PARAG KUMAR KATAKY	MR. S RAHMAN MRS S GOSWAMI	
3	Cont.Cas(C)/237/2025	MUSTT. AYSHA KHATUN AND 62 ORS. Versus GYANENDRA DEV TRIPATHI AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	
4	Cont.Cas(C)/238/2025	SIRAJUL HOQUE MANDAL AND ANR Versus RAHUL KUMAR GUPTA, IAS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
5	Cont.Cas(C)/239/2025	ARCHANA DAS Versus DEBA KUMAR MISHRA	MR. K BHATTACHARJEE MR. M SAIKIA	
6	WP(C)/1850/2025 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
7	WP(C)/1851/2025 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
8	WP(C)/2291/2025 FIXED	SRI PROBIN DUTTA Versus INDIAN BANK AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA	SC, INDIAN BANK
9	WP(C)/2315/2025 FIXED	CHABIN DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
10	WP(C)/2352/2025 FIXED	BABUL DAS AND 39 OTHERS Versus UNION OF INDIA AND 3 OTHERS	MR. R PHUKAN	GA, ASSAM DY.S.G.I. SC, PWD
11	WP(C)/2392/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL

12	WP(C)/2393/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
13	WP(C)/2394/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
14	WP(C)/2395/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
15	WP(C)/2396/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
16	WP(C)/2397/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST
17	WP(C)/2398/2025	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
18	WP(C)/2402/2025	SAMPAT RAJ JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, GST SC, GST SC, FINANCE
19	WP(C)/2426/2025	SUMANTA GOSWAMI Versus THE STATE OF ASSAM AND ORS	MRS S GOSWAMI	GA, ASSAM
20	WP(C)/2434/2025	MOHI UDDIN LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	SC, CO OP
21	WP(C)/2437/2025	ANWARUL HAQUE LASKAR AND ANR Versus THE UNION OF INDIA AND ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I.
22	WP(C)/2439/2025	PALLORBUND TEA LTD Versus THE UNION OF INDIA AND ORS	MR. J KALITA MR SOHAING	GA, ASSAM DY.S.G.I. SC, NHIDC SC. REVENUE
23	WP(C)/2440/2025	ABDUL KAHIR Versus THE UNION OF INDIA AND ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I.
24	WP(C)/2443/2025	SAMPAT RAJ JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, GST SC, FINANCE AND TAXATION
25	WP(C)/2444/2025	SMTI. KANIKA RANGHANGPI @ KONIKA RANGHANGPI Versus THE STATE OF ASSAM AND ORS	MR. D C C PHUKAN	SC, K A A C

26	WP(C)/2445/2025	MUNIN KALITA @ MUNINDRA NATH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR S HUSSAIN MR M HOQUE MR. S UDDIN	GA, ASSAM SC, REVENUE
27	WP(C)/2447/2025	SRI SUNIL BISWAS Versus THE UNION OF INDIA AND 4 ORS.	MR. J SARMAH	GA, ASSAM DY.S.G.I.
28	WP(C)/2450/2025	JAHURA KHATUN Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS	MR. I ALAM MR. T SK	SC, APDCL
29	WP(C)/2460/2025	MAJONI CHOWTAL @ MAIJONI SAWTAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
30	WP(C)/2461/2025	SMTI NANDITA GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, HEALTH
31	WP(C)/2464/2025	M/S HOLIDAY AIR TRAVELS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST DY.S.G.I.
32	WP(C)/2466/2025	AFTAB UDDIN BARBHUIYA Versus CENTRAL INFORMATION COMMISSIONER	MR F Z MAZUMDER	
<u>ORDER (STAY VACATING)</u>				
33	I.A.(Civil)/138/2025 in WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS	MR. A K AZAD	MR B SINHA
	WITH WP(C)/6945/2024	FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
<u>ADMISSION</u>				
34	WP(C)/2359/2018 FIXED	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM MR. N GOSWAMI
35	WP(C)/2867/2018 FIXED	SUGAM PARIVAHAN PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS
36	WP(C)/5312/2018 FIXED	M/S. BLOOMY GAS AGENCY Versus INDIAN OIL CORPORATION-AOD AND 4 ORS.	MR D DAS MR R CHAKRAVORTY MR. M CHALIHA MR R SHARMA	MR P BHARADWAJ (R3 & 4) MR. M K CHOUDHURY (R3 & 4) MR. A BARKATAKI (R3 & 4) MR. N BARUAH (R3 & 4) SC, I O C MR. M K CHOUDHURY (R3 & 4)
	WITH WP(C)/4406/2018	ALL ASSAM RGGLV (LPG) DISTRIBUTORS ASSOCIATION Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S AHMED MR D J DAS MR. B K KASHYAP	MR. M K CHOUDHURY (R2, R3) MR. A BARKATAKI (R2, R3) MR. N BARUAH (R2, R3) MR P BHARDWAJ (R2, R3) SC, I O C
38	WP(C)/916/2020	RATAN BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. M SARANIA MD. S U AHMED	MR. B K SEN (R-5&6) MS. M BHATTACHARJEE, ADDL. SR GA, ASSAM (R-3,4) SC, BTC

39	WP(C)/3025/2020	SANJEEV KUMAR CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	SC, EXCISE DEPTT.
40	WITH WP(C)/1203/2020	SANJEEV KUMAR CHAWCHHARIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI MR. P K PODDAR	SC, EXCISE DEPTT.
41	WP(C)/2357/2021 FIXED	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GARODIA MR D SARMA	SC, HEALTH
42	WP(C)/3552/2021 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. M KECHII	GA, ASSAM
43	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	SC, CO OP MR. S K TALUKDAR MS S DAS (R-1,2)
44	WP(C)/1095/2023 FIXED	TAPAN CH PAUL AND 100 ORS Versus THE MISSION DIRECTOR CUM JOINT SECRETARY (RE) AND 7 ORS	MR. R P SARMAH M. RAHMAN MS S P CHETRY	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, REVENUE
45	WP(C)/2688/2023 FIXED	FARMAN ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, REVENUE
46	WP(C)/6141/2023 FIXED	DILIP SAHU AND 2 ORS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MS. P CHAKRABORTY MS. A DAS	SC, K A A C
47	WP(C)/679/2024 FIXED	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
48	WP(C)/2435/2024 B/O	MADHUSUDAN BIDAWATKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	MR. D P BORAH (R-4) MR B PAUL (R-4) SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
49	WP(C)/5764/2024 FIXED	LALCHAN ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC, PCB SC, FOREST
50	WP(C)/1130/2025 B/O	JAMIR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 7 ORS.	MR. A M S MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHDC SC, REVENUE
51	WP(C)/1713/2025 FIXED	DAYARAM SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC SC, G M D A
52	WP(C)/2033/2025 FIXED	MS R ESS IRON AND STEEL PVT LTD Versus UNION OF INDIA AND ORS	MR P CHOUDHURY MS P SAIKIA	SC, FINANCE AND TAXATION GA, ASSAM DY.S.G.I.
ORDERS				
53	Cont.Cas(C)/126/2024 FIXED	KUSUM KALITA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	MR. N DAS (r-2), GA
54	I.A.(Civil)/2809/2024 in WP(C)/5615/2023	RAM CHANDRA SAHANI Versus ANUPAM GHOSH AND 3 ORS	MD. I HUSSAIN	GA, ASSAM MR. S K SINGH MR B PUSHILAL

	WITH WP(C)/5615/2023	ANUPAM GHOSH Versus THE STATE OF ASSAM AND 3 ORS TAJ UDDIN LASKAR AND 7 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S K SINGH MR B PUSHILAL MR H AHMED MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4) GA, ASSAM SC, NHAI MR. A M S MAZUMDER (R-9,11,12,13) DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
55	WP(C)/6783/2024 B/O			
56	WP(C)/6906/2024 FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	MR. R K D CHOUDHURY,SC,DSGI. SC, OIL
57	I.A.(Civil)/339/2025 in WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 OTHERS	MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
	WITH WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
58	I.A.(Civil)/1238/2025 in WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus NABAKANTA THAKURIA	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, REVENUE
	WITH WP(C)/4358/2020	MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN	GA, ASSAM SC, REVENUE
		HEARING		
59	WP(C)/4844/2014 FIXED	M/S PADMAVATI CONSTGRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025

10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/230/2025	RASHEDA KHATUN BIBI Versus BISWAJIT SONOWAL AND ANR	MR. A Z AHMED	
2	Cont.Cas(C)/231/2025	AKSHOY CH SARMA Versus CHANDAN SARMA	MR. C BHATTACHARYYA	
3	Cont.Cas(C)/232/2025	TRILOSON BORO (UBC/76) Versus PRASANTA SAGAR CHANGMAI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABORTY	
4	Cont.Cas(C)/233/2025	SANJOY DAS Versus SANDIP KUMAR, IFS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	
5	Cont.Cas(C)/241/2025	LALSAWMLIANI Versus SRI PARTHA JOHORI AND ORS	MR A HAWARI	
6	Cont.Cas(C)/242/2025	DHIRESWAR HAJONG Versus NARAYAN KONWAR IAS AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	
7	Cont.Cas(C)/243/2025	MR WASIM MONSOOR ALI PARVIZ Versus DR PATIBANDLA ASHOKA BABU AND ANR	MR R SINGHA MS S PATOWARY	
8	WP(C)/1836/2025 FIXED	SRI VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
9	WP(C)/1952/2025 FIXED	DARPAN GOSWAMI AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
10	WP(C)/2366/2025 FIXED	NISHANT AANAND Versus LIFE INSURANCE CORPORATION HOUSING FINANCE LTD AND ORS	MR. M SAIKIA MR. S P SINGH YADAV	

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./340/2024	ROBIN BORPATRA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI MR A HOSSAIN	PP, ASSAM
2	Cont.Cas.(Crl.)/3/2025	ATAB ALI @ ATABALI AND ANR Versus PHANINDRA CHANDRA NATH AND 11 ORS.	MR. A ALI	
3	Crl.Rev.P./165/2025	MALAYA GHOSH Versus BIDYUT DAS	PETITIONER IN PERSON	
4	Crl.Rev.P./166/2025	MASUM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM MR. O FARUK	PP, ASSAM
5	Crl.Pet./382/2025	SRI DIPAK CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM
6	Crl.Pet./383/2025	ALAKA KAKATI AND 2 ORS Versus SMT ANJANA MAHANTA BAISHYA,	MS M ROY MR. R BORA MR R I BHUYAN S BARBHUYAN	
7	Crl.Pet./384/2025	M/S SAMRAT HARDWARE AND ANR Versus M/S PRAG INDIA,	MR. R BORA MR. J ALOM SK MS R MEDHI	
8	Crl.Pet./395/2025	TRAILUKYA BORDOLOI Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
9	Crl.Pet./463/2025	AFZAL KHAN AND 3 ORS Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
10	Crl.Pet./467/2025	JIAUL HUSSAIN BARBHUIYA @ ZIAUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MS. U NANDA MS. J GHOSH	PP, ASSAM
11	Crl.Pet./537/2025	CHINTU MONI DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM

12	Crl.Pet./538/2025	ALINA AHMED DAWOODANI @ ALINA AHMED @ ELINA AHMED AND ORS Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
13	Crl.Pet./540/2025	MUFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
14	Crl.Pet./542/2025	RAKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI	PP, ASSAM
15	Crl.Pet./543/2025	ABHINANDAN GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. SUDAKSHINA K. MS. P BARUAH	PP, ASSAM
16	Crl.Pet./544/2025	ABUL HUSSAIN TAPADAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
17	Crl.Pet./545/2025	MD SAMIR KHAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
18	Crl.Pet./546/2025	RAJDIP BHUYAN @ RAJDEEP BHUYAN Versus SARKIRIBINI HANSE AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
19	Crl.Pet./547/2025	SADDAM HOQUE @ SADDAM ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
ADMISSION				
20	Crl.Pet./1341/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	ATIQUR RAHMAN @ THAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	MR. S I HUSSAIN (R-2) MR. N H BARBHUIYA (R-2) PP, ASSAM
21	Tr.P.(Crl.)/30/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	HRISHIKESH DEY Versus SMT. SHILPA DEBNATH	MR GOPAL MR K KASHYAB	MR. P SUNDI
22	WITH Tr.P.(Crl.)/29/2024	HRISHIKESH DEY AND ANR Versus SMTI. SHILPA DEBNATH	MR GOPAL MR K KASHYAB	MR. P SUNDI
23	Crl.Pet./613/2024 WITH LCR 2 FILES(SCANNED COPY), B/OP	TULSI RAM AGARWAL @ TULSHIRAM AGARWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. K P MAHESWARI(R-2) PP, ASSAM MR. DIVYANSH RATHI (R-2)
24	Crl.Pet./1245/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	JANNATUL FERDUSY LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
25	Crl.Pet./1283/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJEEV MUNDLE Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BIPUL BEDANT MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
26	Crl.Pet./99/2025 FIXED	RINTU KUMAR PEGU Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. R YASIN MR. A KHANDAKAR	MD. A SAHAD (R-2) POMPA CHOUDHURY (R-2) B.L. SARMA (R-2) PP, ASSAM
27	Crl.Pet./210/2025 FIXED	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
28	Crl.Pet./342/2025	ABDUL RAHMAN Versus THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
29	Crl.Pet./367/2025 WITH LCR 1 FILE(SCANNED COPY)	MADHUCON PROJECTS LTD AND ANR Versus STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. A K JAIN (R-2) PP, ASSAM
30	Crl.Pet./472/2025 FIXED	KAMINI MOHAN PEGU Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM

BAIL HEARING

31	AB/3099/2024 FIXED	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
32	AB/112/2025 FIXED	JABBAR ALI Versus THE STATE OF ASSAM	MS. R KALITA MS. C BARMAN	PP, ASSAM
33	AB/140/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
34	AB/703/2025 FIXED	BIKASH AXOM @ BIKASH BORUAH Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM

ORDERS

35	Crl.Pet./926/2017	PRIYODUTTA BARMAN and 2 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION and ANR	MR.N DUTTA MR.N N B CHOUDHURY MRD P SAHU MR.N SARKAR MR.M DEWAN	SC, CBI
36	WITH Crl.Pet./937/2017	ASHOK KUMAR SARMA Versus THE UNION OF INDIA and 4 ORS.	MR.A M BORA MS.I DEKA MR.R SARMA MS.D SARMA	PP, ASSAM ASSTT.S.G.I. SC, CBI
37	WITH Crl.Pet./186/2021	PROMOD CHANDRA SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. A K BHUYAN MR A V SINGH MR P R BORA MR W R MEDHI	SC, CBI
38	Crl.A./172/2022 WITH LCR 4 FILES, OFFICE NOTE	TARUN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM
39	Crl.A./407/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/1187/2024 in Crl.A./407/2024	DHRUBA DAS Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM
40	Crl.A./428/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/1248/2024 in Crl.A./428/2024	DHRUBA DAS Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM
40	Crl.A./428/2024 WITH LCR 4 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/1248/2024 in Crl.A./428/2024	BIRESWAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
41	Crl.L.P./20/2025 in Crl.A./3926/2025	BIRESWAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MS. B SARMA	PP, ASSAM
41	Crl.L.P./20/2025 in Crl.A./3926/2025	SANTOSH AGARWAL @ SANTOSH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS	MR M AHMED A. K. KANU	
	WITH Crl.A./3926/2025 (Filing Number)	SANTOSH AGARWAL ALIAS SANTOSH KUMAR AGARWALA Versus THE STATE OF ASSAM AND ORS		
	WITH I.A.(Crl.)/449/2025	SANTOSH AGARWAL @ SANTOSH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS	MR M AHMED A. K. KANU	

42	Crl.Rev.P./119/2025 WITH LCR 4 FILES(SCANNED COPY)	ANSAR AHMED BARBHUIYA AND ORS Versus THE STATE OF ASSAM AND ANR	DARAK ULLAH MS A HUSSAIN SABRISH AHMED MR P PRAWAR MR Y KOTHARI	PP, ASSAM
43	I.A.(Crl.)/227/2025 AB 249/2025(D/O), FIXED in AB/249/2025	MAHESH AGARWAL Versus AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
44	I.A.(Crl.)/228/2025 AB 251/2025(D/O), FIXED in AB/251/2025	DR DEEPAK SHARMA AND ANR Versus AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
45	Crl.Pet./249/2025 WITH LCR 1 FILE(SCANNED COPY)	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
46	I.A.(Crl.)/301/2025 WITH LCR 4 FILES(SCANNED COPY) in Crl.Pet./30/2021 WITH Crl.Pet./30/2021	PH. MANIDHON SINGHA, MAJOR (RETD.) AND ANR Versus THE STATE OF ASSAM AND ANR PH. MANIDHAN SINGHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY MS D.CHAKRABARTY MR. D CHAKRABARTY	MR. S P CHOUDHURY MR K BISWAKARMA PP, ASSAM MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA PP, ASSAM
47	Crl.Pet./117/2020 WITH I.A.(Crl.)/272/2025 in Crl.Pet./117/2020 WITH Crl.Rev.P./162/2021	MRS. PH. RUTH JOAN SINGHA Versus THE STATE OF ASSAM AND ANR. MRS PH RUTH JOAN SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. J SINHA MR. S P CHOUDHURY PP, ASSAM MR. J SINHA MR. S P CHOUDHURY PP, ASSAM
48	Crl.Rev.P./162/2021 WITH Crl.Pet./375/2021	PH. MANIDHON SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. U K NAIR (R-2) MR. M P SARMA (R-2) MR. A BORO (R-2) MR A CHAKRABORTY (R-2) PP, ASSAM
49	Crl.Pet./375/2021 WITH Crl.Pet./462/2021	ROBERT MAURICE KERR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. U K NAIR (R-2) MR. M P SARMA (R-2) MR. A BORO (R-2) MR A CHAKRABORTY (R-2) PP, ASSAM
50	Crl.Pet./462/2021	PH. RUTH JOAN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY PP, ASSAM
51	I.A.(Crl.)/442/2025 in Crl.Rev.P./3871/2025 WITH Crl.Rev.P./3871/2025 (Filing Number)	SRI PINAK DUTTA @ BABU Versus THE STATE OF ASSAM AND ANR SRI PINAK DUTTA ALIAS BABU Versus THE STATE OF ASSAM AND ANR	MR. K K DUTTA MS. S CHUTIA KISHOR KUMAR DUTTA	PP, ASSAM
52	I.A.(Crl.)/443/2025 in Crl.Rev.P./3757/2025 WITH Crl.Rev.P./3757/2025 (Filing Number)	MAHABBAT HUSSAIN Versus BISWAJIT DAS AND 5 ORS. MAHABBAT HUSSAIN Versus BISWAJIT DAS	MR. K R BOROOAH MR. KAUSHIK RAM BOROOAH	

53	I.A.(CrI.)/444/2025 in CrI.Rev.P./3675/2025	ABUL HUSSAIN BORBHUIYA Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
	WITH CrI.Rev.P./3675/2025 (Filing Number)	ABUL HUSSAIN BORBHUIYA Versus THE STATE OF ASSAM AND ANOTHER		
54	CrI.Pet./470/2025 FIXED	SRI GAGAN KALITA Versus SRI BINAY KALITA	MR. S A HUSSAIN MR D J HALOI G BORO	
HEARING				
55	CrI.Rev.P./360/2012 WITH LCR 4 FILES, FIXED	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
56	CrI.Rev.P./55/2013 WITH LCR 4 FILES, FIXED	AMRIT SAIKIA Versus STATE OF ASSAM	MR.D SARMAH MRA UPADHYAY MS. PADMINI BARUA, AMICUS CURIAE MR.P UPADHYAY MS.T BORA	PP, ASSAM
57	CrI.A./90/2013 WITH LCR 5 FILES, FIXED	MD. SANUWAR ALI, Versus THE STATE OF ASSAM,	MR.J AHMED MR.A M KHAN MR.S DAS	PP, ASSAM
58	CrI.A./291/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(CrI.)/841/2024 in CrI.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK MR S BORTHAKUR MR. A NAYAK	MS. D SAIKIA, AMICUS CIRIAE (R2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP/57/2025	SMTI. MALABIKA DAS Versus KANDARPA BARUAH AND ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI MR.T YADAV	
2 CRP(IO)/136/2025 FIXED	MUKUT CHANDRA DAS Versus DHARMESWAR BORAH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
3 CRP(IO)/168/2025	MD JAKIR HUSSAIN Versus MUSTT MANUWARA KHATUN AND 3 ORS.	MR D MAHANTA MR T GOGOI	
4 CRP(IO)/169/2025	JAGJIT SINGH Versus RAJENDER SINGH AND 13 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
ADMISSION			
5 CRP(IO)/229/2022	BHONMAI BORAH Versus MAINA DAS BORAH AND ANR	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	MR. S NEOG (R1) MS. S G BARUAH (R1) MR. B BORGHAIN (R1) MR B SAIKIA (R1)
6 CRP(IO)/96/2023	SMT. JHARNA SHYANAL Versus SMT. MIRA RANI SAHA AND 2 ORS.	J SHARMA MR G KAKOTI MR. P THAKURIA G. DAS MS. D KHAKHALARY	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI
7 CRP(IO)/539/2024	ABDUL RASHID @ ABDUL RASID Versus MAJIRAN NESSA AND 2 ORS	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	MR M HOQUE(R-1,2,3)
8 MACApp./149/2025	ALLAUDDIN AHMED Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. M KHAN MR A K DAS MS J AKTAR	MS L SHARMA MR. K K BHATTA P GOSWAMI
9 MACApp./173/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED Versus SAMEER BHARADWAJ AND 4 ORS.	MR T KALITA MR. A KAKATI	

	WITH I.A.(Civil)/1438/2025 in MACApp./173/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED Versus SAMEER BHARADWAJ AND 4 OTHERS FOR HEARING U/O XLI RULE II C.P.C.	MR T KALITA MR. A KAKATI	
10	RSA/6/2024 WITH LCR, FIXED	MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ	
	WITH I.A.(Civil)/97/2024 in RSA/6/2024	MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ	
11	RSA/35/2025	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	MR. N ALAM MR K JAIN S A BAKHTIAR
	WITH I.A.(Civil)/3964/2024 in RSA/35/2025	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	
	WITH I.A.(Civil)/303/2025 in RSA/35/2025	FAZAL ALI ALIAS FAZAL HAQUE Versus MD ASRAB ALI	MR. B K SEN MR A HUSSAIN	
12	RSA/42/2025	RASHMI REKHA BORA NATH Versus ROKHESWAR SAIKIA AND 2 ORS	MR. J C GOGOI MR B ISLAM	
	WITH I.A.(Civil)/1276/2025 in RSA/42/2025	RASHMI REKHA BORA NATH Versus ROKHESWAR SAIKIA AND 2 ORS	MR. J C GOGOI MR B ISLAM	
13	RSA/58/2025	HAMIDA KHATUN AND 6 ORS. Versus MD. HATEM ALI AND ORS.	MR. T DEURI MR. K KALITA MD. MEHDI HASSAN MD. MEHDI HASSAN MR. D NATH	MR D CHOUDHURY
	WITH MC/570/2015 in RSA/58/2025	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
14	RSA/64/2025 CAVT. NO.035520/25,N B/O	PINKU BORAH Versus RANJIT NATH AND 17 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR N N UPADHYAYA MR. D K BAGCHI B B KAKATI FOR CAVEATOR
	WITH I.A.(Civil)/1443/2025 in RSA/64/2025	PINKU BORAH Versus RANJIT NATH AND 17 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR N N UPADHYAYA MR. D K BAGCHI B B KAKATI FOR CAVEATOR
15	RSA/66/2025	SATTAR ALI AND 3 ORS Versus AMZAD ALI AND ANR	MR. P P DAS MR. SURAJIT DAS	
ORDERS				
16	RSA/51/2010 WITH LCR	MATANGA SARKAR, Versus NIRMALENDU CHAKRABORTY,	MR.A K PAUL MS.J PAUL MR.P SEN MRB SARKAR	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
17	I.A.(Civil)/2680/2017 WITH OFFICE NOTE in MACApp./301359/2017	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI MINU SAIKIA	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	MR. S MUKTAR MR. Z IQBAL MR. S RAHMAN MS. P TAMULI

	WITH MACApp./301359/2017 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI MINU SAIKIA and 3 ORS	MR.K K BHATTA MR.J JOHN	
18	CRP(IO)/123/2020 FIXED	ON THE DEATH OF DILIP KUMAR DAS Versus PANKAJ KUMAR JAIN	MR. P P DAS	
19	I.A.(Civil)/487/2020 in RSA/125/2009 (D/O), WITH LCR in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI MR A NATH MS. R SHARMA	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/3/2020	ON THE DEATH OF KANTHI RAM NATH HIS LEGAL HEIRS GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/488/2020 in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MS. B CHOUDHURY
20	I.A.(Civil)/1893/2020 in RSA/121/2009 (D/O) in RSA/121/2009	MD. RABIZUL ALI LASKAR AND 2ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R-1,2,3,5) MR. M R SODIAL (R-1,2,3,5) MR. N B P SINGHA (R-1,2,3,5)
	WITH I.A.(Civil)/1894/2020	MD. RABIZUL ALI LASKAR AND 2 ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	
21	CRP/21/2021	NILAKSHI TALUKDAR AND ANR Versus JYOTSNA HAZARIKA AND 6 ORS	S ALI MR. R BARUAH MR. A IKBAL	SC, GMC
22	I.A.(Civil)/2685/2023 WITH LCR, FIXED in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
	WITH RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
	WITH I.A.(Civil)/996/2025 in RSA/91/2022	MUSTT MARIZA KHATUN AND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI
	WITH I.A.(Civil)/997/2025 in RSA/91/2022	MUSTT MARIZA KHATUN AND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI
	WITH I.A.(Civil)/998/2025 in RSA/91/2022	MUSTT MARIZA KHATUN ND 3 OTHERS Versus MD PIR BOCSO AND 7 OTHERS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D C C PHUKAN MS. J GOGOI
23	I.A.(Civil)/3386/2023 in RSA/128/2002 (D/O), FIXED in RSA/128/2002	BANALATA DEVI AND ORS. Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
	WITH I.A.(Civil)/1840/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	
	WITH I.A.(Civil)/1841/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MR.P ROY MS.J DEKA	

	WITH I.A.(Civil)/1842/2017	BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR	MS.J DEKA MR.R ROY	
	WITH I.A.(Civil)/3148/2018	SMTI. BANA LATA DEVI AND 6 ORS Versus MD. ABDUR RAQUIF @ RAKIB ALI AND 3 ORS.	MR. P ROY MS. B CHOUDHURY	
	WITH I.A.(Civil)/3405/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3406/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3407/2019	BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY	
	WITH I.A.(Civil)/3385/2023	BANALATA DEVI and ORS Versus ON THE DEATH OF ABDUR RAQUIB AND MUSSTT AKUL BIBI THEIR LEGAL HEIRS AND LEGAL REPRESENTATIVES ARE	MS. B CHOUDHURY	
24	FAO/19/2024	CHAPALA CHOUDHURY AND 4 ORS Versus ON THE DEATH OF NIHAR KANTI CHOUDHURY HIS LEGAL HEIRS 1) MANUMATI CHOUDHURY AND ORS	MR. P P DAS MR. SURAJIT DAS MR S A BARBHUYAN	
	WITH I.A.(Civil)/1911/2024 in FAO/19/2024	CHAPALA CHOUDHURY AND 4 ORS Versus ON THE DEATH OF NIHAR KANTI CHOUDHURY HIS LEGAL HEIRS 1) MANUMATI CHOUDHURY AND ORS	MR. P P DAS A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	
25	Cont.Cas(C)/54/2024 WITH CRP 98/2022(D/O), REV.PET. 2150/2024(SL. NO), FIXED	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), Versus RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
26	WITH I.A.(Civil)/692/2024 in CRP/98/2022 (D/O)	M/S ATM CARGO MOVERS (R) Versus M/S BIJOY KUMAR AGARWAL AND SONS (HUF)	MR. K D CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA
27	RSA/187/2024 FIXED	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA MR. P P GOGOI MR A SARANIA N GOGOI	MR. N ALAM (R-1) MR K JAIN(R-1)
	WITH I.A.(Civil)/1207/2025 in RSA/187/2024	GHANAKANTA BORO Versus TARAK BORO	MR. N ALAM S A BAKHTIAR	MR. N K KALITA
28	CRP(IO)/369/2024 FIXED	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQL HUSSAIN	R SARMAH MS M KAKOTY	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG

29	I.A.(Civil)/1362/2024 FIXED in RSA/57/2005 WITH RSA/57/2005 WITH I.A.(Civil)/1363/2024 in RSA/57/2005 WITH I.A.(Civil)/1364/2024 in RSA/57/2005	ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS ON THE DEATH OF SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. I ALAM MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI MR. I ALAM MR. I ALAM
30	I.A.(Civil)/1417/2024 WITH LCR in RSA/40/2010 WITH RSA/40/2010 WITH I.A.(Civil)/1416/2024 in RSA/40/2010	M/S JOHARMAL MURLIDHAR PROPERTIES and ORS Versus SRI UJJAL BARUBH and ANR SRI UJJAL BARUBH and ANR Versus M/S JOHARMAL MURLIDHAR PROPERTIES and ORS M/S JOHARMAL MURLIDHAR PROPERTIES and ORS Versus SRI UJJAL BARUBH and ANR	MR. B D DEKA MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR. B D DEKA	MR. P J SAIKIA MR.S K KEJRIWAL MR. B D DEKA (r-2) MR. M DAS (r-2) N CHAUDHURY (r-2) MR.G KHANDELIA MRSS KEJRIWAL MR. P J SAIKIA
31	I.A.(Civil)/1638/2024 WITH LCR in RSA/12/2008 WITH RSA/12/2008 WITH MC/100/2008 in RSA/12/2008 WITH I.A.(Civil)/1636/2024 in RSA/12/2008	ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA, HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA,	MR. D MOZUMDER MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MR. D MOZUMDER	

	WITH I.A.(Civil)/1637/2024 in RSA/12/2008	ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA	MR. D MOZUMDER	
32	I.A.(Civil)/2476/2024 WITH LCR in RSA/299/2010 WITH RSA/299/2010 WITH I.A.(Civil)/2475/2024 in RSA/299/2010 WITH I.A.(Civil)/2477/2024 in RSA/299/2010	ON THE DEATH OF FAIJUL HAQUE LASKAR Versus MD. AFTAB UDDIN and ORS, MD. FAIJUL HAQUE and ANR, Versus MD. AFTAB UDDIN and ORS, ON THE DEATH OF FAIJUL HAQUE LASKAR Versus MD. AFTAB UDDIN and ORS, ON THE DEATH OF FAIJUL HAQUE LASKAR, Versus MD. AFTAB UDDIN and ORS,	MR. T SK MR.P ROY MR.I ALAM MR. T SK MR. T SK	MR. D MOZUMDER MS.S SENAPATI MR. D MAZUMDAR MR. D MOZUMDER
33	I.A.(Civil)/2836/2024 in RSA/272/2019 WITH RSA/272/2019 WITH I.A.(Civil)/4139/2019 in RSA/272/2019 WITH I.A.(Civil)/2837/2024 in RSA/272/2019 WITH I.A.(Civil)/2838/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS. MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS. MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND ORS. B	MR. S PAUL MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL MR. S PAUL MR. S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
34	I.A.(Civil)/3012/2024 in RSA/100/2003 (D/O), WITH RSA/110/2003 (D/O) in RSA/100/2003 WITH MC/69/2024	JATINDRA MOHAN DAS Versus ON THE DEATH OF NARENDRA CH. DAS, HIS LEGAL HEIRS-SMT. NARMADA BALA DAS AND ORS JATINDRA MOHAN DAS Versus ON THE DEATH OF NARENDRA CH. DAS, HIS LEGAL HEIRS-SMT. NARMADA BALA DAS AND ORS	MR. T ROY MRS. B SARKAR MR. T ROY MRS. B SARKAR	MR. C K S BARUAH (R- 2,3,4,7,8)
35	WITH MC/73/2024	JATINDRA MOHAN DAS Versus ON THE DEATH OF SANTA BALA DAS, HER LEGAL HEIRS BINODE BIHARI DAS AND ORS	MR. T ROY MRS. B SARKAR	

36	WITH I.A.(Civil)/3173/2024	JATINDRA MOHAN DAS Versus ON THE DEATH OF SANTA BALA DAS, HER LEGAL HEIRS BINODE BIHARI DAS AND ORS	MR. T ROY MRS. B SARKAR	MR. S P CHOUDHURY (R2, R3, R7, R8) MR. C K S BARUAH (R- 11,12,14,15,16) MS. M BORA (R2, R3, R7, R8)
37	RERA APPEAL/1/2025 WITH LCR	M/S SEVEN CITY DEVELOPERS PRIVATE LIMITED, Versus SRI MAYANK SOMANI, PUJA DAS DEY (POOJA DAS DEY) Versus BIJOY KUMAR DEY	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI MR. R PHUKAN	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
38	Tr.P.(C)/5/2025	PUJA DAS DEY (POOJA DAS DEY) Versus BIJOY KUMAR DEY	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	
39	CRP(IO)/16/2025 FIXED	SMTI BANDANA GOSWAMI Versus GIRISH GOSWAMI	MR. U DUTTA MR. A B T HAQUE	
40	FAO/18/2025	PRAFULLA NATH Versus JITUMONI NATH		
41	CRP/18/2025	DILIP SAHU AND ANR Versus CHARANJEET KAUR AND 5 ORS.	MR. S SAHU MS A ROY S SHAHI	MR DEBA SARMAH (R-1) RAKESH CHETRY(R-1)
42	CRP(IO)/50/2025	ZIAUR RAHMAN BARBHUIYA AND ANR Versus JOYNAL ABEDIN BARBHUIYA AND 12 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	
43	CRP(IO)/60/2025 FIXED	SMT PRIYANKA CHOUDHURY Versus SHRI PANDESWARA MADHUSUDHAN	MR. K KAKOTI MR N PATIRI MR. A LAL	MR. M I HUSSAIN MS. P AHMED MR. S. BORGHAIN N. UDDIN
44	CRP(IO)/81/2025	MRS. AFROJA RAHMAN AND ANR Versus ATIKUR RAHMAN AND ANR	MR. A BARUAH MR. J P MORE	
45	CRP(IO)/148/2025 FIXED	SMTI ANJALI GOGOI Versus UMESH KONCH AND 4 ORS.	MR. B K DAS H P NEOG	
46	I.A.(Civil)/492/2025 WITH LCR in RSA/65/2009 WITH RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHUPEN KALITA SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MR. K K DEY MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI	MS. L TALUKDAR
	WITH MC/932/2009 in RSA/65/2009	SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI	MR.L TALUKDAR MR.G DAS MR.A GAFFAR
	WITH I.A.(Civil)/498/2025 in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHUPEN KALITA	MR. K K DEY	MS. L TALUKDAR
	WITH I.A.(Civil)/499/2025 in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHASKAR KALITA	MR. K K DEY	MS. L TALUKDAR
47	I.A.(Civil)/513/2025 FIXED in RSA/15/2025 WITH RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	MR. P P DAS MR. SURAJIT DAS

48	I.A.(Civil)/1271/2025 in CRP(IO)/103/2025 WITH CRP(IO)/103/2025 WITH I.A.(Civil)/825/2025 in CRP(IO)/103/2025	MOIN UDDIN LASKAR Versus KUTUB UDDIN LASKAR KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS. KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. M H RAJBARBHUIYAN MS. R CHOUDHURY MR G BHARADWAJ MR B DEORI MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
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14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./43/2025 BA 1421/2024(D/O)	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
2	Bail Appln./900/2025	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3084/2024 WITH CASE RECORD(SCANNED COPY)	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4	Bail Appln./415/2025 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
5	WITH Bail Appln./427/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
6	Bail Appln./766/2025 WITH CASE RECORD(SCANNED COPY)	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
7	Bail Appln./882/2025 WITH CASE RECORD(SCANNED COPY)	SHORAB ALI @ BABLU @ BABU Versus THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
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16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/103/2023	RAJAT KARMAKAR Versus VIJAY KUMAR VERMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR
2	CRP(IO)/106/2024 WITH LCR	SIBARAN NESSA Versus AYNAL HOQUE AND 2 ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	
ORDERS				
3	MACApp./90/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GOPA SARKAR AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS D D ROY
4	I.A.(Civil)/2590/2023 in CRP/260/2017	DUKHUNI BISWAS Versus ON THE DEATH OF TULA BISWAS	MR P BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MR.K M MAHANTA
	WITH CRP/260/2017	DUKHUNI BISWAS Versus TULA BISWAS and 11 ORS.	MR R S CHAUHAN MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MS S K CHAUHAN MR.K SINGHA MR.K M MAHANTA MS.A SINGHA
5	I.A.(Civil)/3446/2023 B/O in MACApp./13252/2023	MINATI RAY Versus BISTI BORO AND 2 ORS.	MR. A HUSSAIN	MR. A GANGULY(R-1,2) MR. A SAIKIA (R-3) MS P HUJURI(R-3) MR. A DUTTA (R-1,2)
	WITH MACApp./13252/2023 (Filing Number)	MINATI RAY Versus BISTI BORO AND 2 ORS (B)	MR. A HUSSAIN	
6	MACApp./161/2024 WITH LCR	SRI MANTU SENSUWA Versus THE UNITED INDIA INSURANCE COMPANY LTD.	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
7	CRP(IO)/333/2024	THE CHAIRMAN GTL INFRASTRUCTURE LTD AND ANR Versus SANCHITA BROJABASHI	R SARMAH MS M KAKOTY	
8	I.A.(Civil)/521/2025 in MACApp./52/2025	HDFC ERGO GENERAL INSURANCE CO LTD Versus PHULESWARI RAJBONGSHI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH MACApp./52/2025	HDFC ERGO GENERAL INSURANCE CO. LTD.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		Versus PHULESWARI RAJBONGSHI AND ORS		
9	I.A.(Civil)/665/2025 B/O in MACApp./2612/2025	ORIENTAL INSURANCE COMPANY LTD.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A MANNAF (R-1)
	WITH MACApp./2612/2025 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD	Samujjal Pratim Sharma	
		Versus REKHA GOGOI AND ORS		
10	I.A.(Civil)/1215/2025 in MACApp./4115/2025	MINAKSHI DAS AND ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
		Versus ICICI LOMBARD GEN. INSURANCE CO. LTD AND ORS		
	WITH MACApp./4115/2025 (Filing Number)	MINAKSHI DAS AND ORS	ATMA RAM AGARWALA	
		Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED		

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



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[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH AND RFA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1467/2025	KESHAB SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. K GOGOI MS. P BORAH	PP, ASSAM
2	Bail Appln./1468/2025	DEBASHISH DUTTA AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
3	Bail Appln./1470/2025	MD WASIM AKRAM AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
4	Bail Appln./1471/2025	RAFIQUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
5	Bail Appln./1472/2025	RAJAN AHMED TAPADAR Versus THE STATE OF ASSAM	MR A S TAPADAR MR M AHMED	PP, ASSAM
6	Bail Appln./1473/2025	SMTI MOHINI DAS ALIAS MUHINI DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY K. SUMI	PP, ASSAM
7	Bail Appln./1474/2025	AJMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
MOTION				
8	AB/1041/2025	SRI IQBAL BAHAR @ IKBAL BAHAR @ MAMON Versus NARCOTICS CONTROL BUREAU	MRS. R RONGMEI D GONMEI	SC, NCB
9	AB/1042/2025	SHAFIKUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
10	AB/1043/2025	MD AKASH ALI Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
BAIL HEARING (BA)				

11	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
12	Bail Appln./2665/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
13	Bail Appln./3794/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAYAN CHANDRA KURI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./431/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ROBINSON BAGH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
15	Bail Appln./583/2025 WITH CASE RECORD(SCANNED COPY)	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./656/2025 WITH CASE RECORD(SCANNED COPY)	GULJAR UDDIN Versus UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, DRI
17	Bail Appln./892/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ARUN SHARMA Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, NCB
18	Bail Appln./1153/2025 WITH OFFICE NOTE, FIXED	RASHID HOQUE Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	SC, NCB
19	Bail Appln./1268/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MATALIB Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM
20	Bail Appln./1286/2025 WITH CASE RECORD(SCANNED COPY), FIXED	LAKSHMAN RAY Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
21	Bail Appln./1289/2025 WITH OFFICE NOTE, FIXED	MEHBUB AHMED @ MEHBOOB AHMED Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
22	Bail Appln./1290/2025 WITH OFFICE NOTE, FIXED	NUR UDDIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM MR. O ULLAH	PP, ASSAM
23	Bail Appln./1292/2025 FIXED	NUR MAHMMAD SHEIKH @ NUR MAHMMAD ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
24	Bail Appln./1295/2025 FIXED	ABDUL NUR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
25	Bail Appln./1296/2025 WITH OFFICE NOTE, FIXED	SHAJU MOHAMMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
26	Bail Appln./1332/2025 FIXED	SULTAN SEKH @ SULTAN SHEIKH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
27	Bail Appln./1334/2025 WITH OFFICE NOTE, FIXED	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
28	Bail Appln./1336/2025 WITH OFFICE NOTE, FIXED	ARIFUL ISLAM Versus THE STAT OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM

29	Bail Appln./1383/2025 FIXED	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/2579/2024 FIXED	SANKAR JYOTI BARUAH Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
31	AB/3276/2024 FIXED	JABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	MR H A AHMED (INFORMANT) PP, ASSAM
32	AB/87/2025 FIXED	SAMPATH S AND 3 ORS Versus THE STATE OF ASSAM	MR H K DAS MR B DEKA MR M KALITA	PP, ASSAM
33	AB/270/2025 FIXED	MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
34	AB/427/2025 FIXED	AFSAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
35	AB/559/2025 FIXED	JAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
36	WITH AB/479/2025	SRI WAHED ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL	PP, ASSAM
37	AB/642/2025	SEKHOR JYOTI GOGOI @ SEKHAR JYOTI GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/647/2025 FIXED	IBRAHIM ALI AND 2 ORS Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
39	AB/769/2025 FIXED	NARJIMA BEGUM @ NARJUMA BEGUM Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
40	AB/849/2025 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
41	AB/865/2025 FIXED	BIBEK BRAHMA Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	PP, ASSAM
42	AB/926/2025 FIXED	PRABIR BISWAS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
43	AB/939/2025 FIXED	SOBIL AHMED ALIAS SOBIL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
44	AB/947/2025 FIXED	KHYAM NEWAR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER B CHOWHAN	PP, ASSAM
45	AB/948/2025 FIXED	JANMONI BEGUM AND ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
46	AB/1019/2025 FIXED	SIMANTA DAS Versus THE STATE OF ASSAM	MR K THAKUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1229/2025 FIXED	GURMEL SINGH Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
2	Bail Appln./1350/2025	JASHIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	WITH Bail Appln./1260/2025	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./1460/2025	ABU SAYED KHAN Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
5	Bail Appln./1461/2025	MINHAJUL RAHMAN @ MINAJUR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6	Bail Appln./1463/2025	MIJING BORO Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
MOTION				
7	AB/1037/2025	SABIKUL ISLAM Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI

9	Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
10	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
11	Bail Appln./296/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI JAGJEET SINGH Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MS. K DEY	PP, ASSAM
12	Bail Appln./1012/2025 WITH OFFICE NOTE, FIXED	DONGKHAMSIAM PAITE AND ANR Versus UNION OF INDIA	MR P DAS MS N BARUAH	SC, DRI
13	Bail Appln./1037/2025 FIXED	SRI AJAY BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH P JHA MR. T BURAGOHAIN	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) PP, ASSAM
14	Bail Appln./1198/2025 FIXED	MD ABU SAYED Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./1242/2025 FIXED	MANTU TALUKDAR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
16	Bail Appln./1252/2025 FIXED	MOZID ALI @ MASJID ALI @ RANJAN ALI Versus THE STATE OF ASSAM	MR A HAWARI MS. MEHRIN HAZARIKA MR. AMRIT N	PP, ASSAM
17	Bail Appln./1255/2025 FIXED	HARESWAR BORUAH Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
18	Bail Appln./1270/2025 FIXED	JAMAT ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL S SOHAIL FARNAZ N A HUSSAIN	PP, ASSAM
19	Bail Appln./1275/2025 WITH OFFICE NOTE, FIXED	BARWEL LYNNGDOH AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
20	Bail Appln./1279/2025 WITH OFFICE NOTE, FIXED	ASAR UDDIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
21	Bail Appln./1284/2025 FIXED	BISTI BASUMATARY Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
22	Bail Appln./1323/2025 WITH OFFICE NOTE, FIXED	HASAN ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
23	Bail Appln./1329/2025 FIXED	MD SATIF ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
24	Bail Appln./1346/2025 FIXED	ABUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM MR. D ZAKARIA	PP, ASSAM
25	Bail Appln./1418/2025 FIXED	SRI PRAKASH RABHA Versus THE STATE OF ASSAM	MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/2927/2024 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM

27	WITH AB/3033/2024	NURUL ISLAM Versus THE STATE OF ASSAM	MR. R P SARMAH MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
28	AB/3203/2024 FIXED	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
29	AB/133/2025 FIXED	SAJALL SINGH Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
30	AB/458/2025 FIXED	MD SAMIR UDDIN Versus THE STATE OF ASSAM	TAWHID LASKAR A BORBHUYAN	PP, ASSAM
31	AB/615/2025 FIXED	AYUB KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS S S ZIA MS R DEKA	PP, ASSAM
32	AB/632/2025 FIXED	ABDUL WADUD ALI SK @ WADUR ALI SK Versus THE STATE OF ASSAM	MD. A H LASKAR MR. A T H AHMED	PP, ASSAM
33	AB/665/2025 FIXED	BISWAJIT SAROJ AND 4 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
34	AB/678/2025 WITH CASE RECORD(SCANNED COPY)	MOFIDUR ISLAM @ MOFIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
35	AB/689/2025 FIXED	DR FARID KHAN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
36	AB/698/2025 FIXED	C. LALDINLIANI Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR B DEKA MR. A DHANUKA	PP, ASSAM
37	AB/728/2025 WITH OFFICE NOTE, FIXED	BASER ALI Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
38	AB/745/2025 FIXED	SAHANUR SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
39	AB/797/2025 FIXED	KABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
40	AB/809/2025 FIXED	SMT REKHA SINHA and 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
41	AB/827/2025 FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
42	AB/830/2025 FIXED	SMTI LUCKYMONI BORUAH AND ORS Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH MR K J SAIKIA	PP, ASSAM
43	AB/831/2025 FIXED	ASHOK DAS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
44	AB/907/2025 FIXED	ATAUR RAHMAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
45	AB/936/2025 FIXED	PREM SAIKIA @ DHAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
46	AB/968/2025 FIXED	MD SAJISH ALI AND ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4284/2024	RANTU BORDOLOI AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	MR. D SAIKIA (R-4,5) GA, ASSAM MR. S BORA(R-4,5)
WITH 2 WP(C)/5932/2024	RANTU BORDOLOI AND 6 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	GA, ASSAM
3 WP(C)/886/2025 B/O	JINTU KALITA Versus STATE INSTITUTE OF PANCHAYAT AND RURAL DEVELOPMENT	MR P K BASU MR A BANERJEE MR BHUBAN SHARMA	SC, P AND R.D.
4 WP(C)/1305/2025 FIXED	BIDHUDYUTI DAS @ B. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA L DEKA	MS. A TALUKDAR, GA, ASSAM MR. B. GOGOI, SC, GAD SC, SEC. EDU. SC, SEC. EDU. MR. T.C. CHUTIA, ADDL. SR. GA, ASSAM
5 WP(C)/1621/2025 FIXED	HIMANGSHU BAISHYA Versus STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH	GA, ASSAM
6 WP(C)/2252/2025 FIXED	SRI RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
WITH 7 WP(C)/2253/2025	SRI DEVA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SC, FINANCE	GA, ASSAM SC, FISHERY
WITH 8 WP(C)/2254/2025	SRI BASANTA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
WITH 9 WP(C)/2255/2025	SRI TARINI DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
10 WP(C)/2403/2025	DR JYOTSNA DUTTA Versus THE STATE OF ASSAM AND ORS	MR. S K SAIKIA MR D.S. BHATTACHARYA	GA, ASSAM SC, HEALTH SC, FINANCE

11	WP(C)/2404/2025	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	GA, ASSAM SC, HEALTH
12	WP(C)/2412/2025	NAZRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
13	WP(C)/2415/2025	SRI BIJU KUMAR KAMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR. J K CHUTIA H P NEOG I J SINGPHO	GA, ASSAM
14	WP(C)/2418/2025	SRI MANASH JYOTI DEKA ALIAS MANASH DEKA Versus THE STATE OF ASSAM AND ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC. WATER RESOURCE DEPTT.
15	WP(C)/2421/2025 B/O	SRI KULADHAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, FISHERY
16	WP(C)/2433/2025	RAKTIM RABI BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
17	WP(C)/2436/2025	SRI DHRUBA KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR. R MAJUMDAR MR P K KALITA	GA, ASSAM DY.S.G.I. SC. BTC SC, FINANCE SC. REVENUE
18	WP(C)/2438/2025	MINATI NARZARY AND 24 ORS. Versus THE STATE ASSAM AND 3 ORS.	MR J ABEDIN MR M Z RAHMAN	DY.S.G.I. SC, HEALTH AND F W SC, FINANCE
19	WP(C)/2441/2025	JUTHIKA GOGOI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA	SC, BSNL
20	WP(C)/2442/2025	ABDUL KADIR BARLASKAR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, WATER RESOURCE
21	WP(C)/2446/2025	ABDUL KADER JELANI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED M BEGUM	GA, ASSAM
22	WP(C)/2449/2025	SANCHITA BARULI Versus THE UNION OF INDIA AND ORS	MR. P S BISWAS MR. MEHUL SHAH MR. A K DAS P SHARMA	DY.S.G.I.
23	WP(C)/2455/2025	DIPIKA DEVI Versus THE UNION OF INDIA	MR M A ISLAM MR J I MONDAL	DY.S.G.I.
24	WP(C)/2458/2025	SRI DILIP KUMAR CHANDA Versus THE STATE OF ASSAM AND ORS	MR. N HAQUE MR H DAS MR K UDDIN MR. A K AZAD	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION
25	WP(C)/2463/2025	NO. 231608004 EX-CT (GD) MAHILA-KRITI KUMARI Versus THE UNION OF INDIA AND 4 ORS.	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	DY.S.G.I.
26	WP(C)/2465/2025	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABORTY	GA, ASSAM
27	WP(C)/2467/2025	DALIM KR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE
ORDER (STAY VACATING)				
28	I.A.(Civil)/926/2025 in WP(C)/6478/2022	THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS Versus SRI LAL BABU SAHANI	MR B K SINGH	MR A DASGUPTA

WITH[WP\(C\)/6478/2022](#)

LAL BABU SAHANI AND 35 ORS
Versus
 THE DEPUTY GENERAL MANAGER (IR-L)
 AND 4 ORS

MR. A D GUPTA
 MS B DAS

SC, F C I

ADMISSION

- | | | | | |
|-------------|--|--|---|---|
| 29 | WP(C)/4806/2021
FIXED | ADITI BARMAN
Versus
THE ASSAM STATE HOUSING BORAD
AND 2 ORS. | MR. Y S MANNAN
MS N DEKARAJA | MR C GOSWAMI (R-1,2)
MR. R GOSWAMI |
| 30 | WP(C)/6698/2021
FIXED | JAJNA RAM DEKA @ JAGYA RAM DEKA
Versus
THE STATE OF ASSAM AND 6 ORS | MR P KATAKI
MR S P DAS
MR A ALAM | GA, ASSAM
SC, AG
SC, FINANCE DEPTT.
SC, REVENUE |
| 31 | WP(C)/2133/2023
B/O | MAHENDRA SAIKIA
Versus
THE STATE OF ASSAM AND 2 ORS | MR. S K DAS
MR D BARMAN | GA, ASSAM
SC, FINANCE |
| 32 | WP(C)/4911/2023 | JIABUR RAHMAN AND ANR
Versus
THE STATE OF ASSAM AND 8 ORS | MR B P BORAH
MR P J DUTTA
A KALITA
MISS. J GOGOI | SC, P AND R.D.
SC, FINANCE |
| 33 | WP(C)/5203/2023 | MD TARIKUDDIN AHMED
Versus
THE STATE OF ASSAM AND 8 ORS | MR. A K AZAD
MS S DEVI | GA, ASSAM
SC, AG
MR. D ROY, SC, SEBA
SC, FINANCE |
| 34 | WP(C)/5900/2023
FIXED | NIRMAL BISWAS AND 5 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS. | MR. P SARMAH
MR B SINHA
MR. S UPADHAY | SC, HEALTH
SC. MEDICAL |
| 35 | WP(C)/6086/2023
B/O | SAHJAHAN HUSSAIN BARBHUIYA
Versus
THE STATE OF ASSAM AND 3 ORS. | MR. A H ALAMGIR | GA, ASSAM
SC, HEALTH |
| 36 | WP(C)/7548/2023 | JUGITA ENGTIPI
Versus
THE ASSAM POWER DISTRIBUTION
COMPANY LIMITED AND 4 ORS | MR. R SARMA
MS. S D SAIKIA | SC, APDCL |
| 37 | WP(C)/170/2024
FIXED | ASHMA BARBHUYAN AND ANR
Versus
THE STATE OF ASSAM AND 4 ORS | MR. R B PHOOKAN
R SARMAH
R SARMAH
MR K J HAZARIKA | GA, ASSAM
MR H K DAS (SC, GHC) |
| WITH | | | | |
| | I.A.(Civil)/1401/2025
in WP(C)/170/2024 | MS ASHMA BARBHUYAN
Versus
THE STATE OF ASSAM | MR. R B PHOOKAN
MR. R SARMAH
MR K J HAZARIKA | GA, ASSAM |
| 38 | WP(C)/1141/2024
FIXED | MD SAFIQR RAHMAN
Versus
THE STATE OF ASSAM AND 3 ORS | MR SISHIR DUTTA
MR. S DUTTA
MR S DUTTA
MR P J DAS | SC, AFDC |
| 39 | WP(C)/1417/2024 | SHAHADAT HUSSAIN MOLLAH
Versus
THE STATE OF ASSAM AND 7 ORS | MR M H AHMED
I AMIN
MR. O ULLAH | GA, ASSAM
MS. M BHATTACHARJEE
MR A CHAKRABORTY |
| WITH | | | | |
| 40 | WP(C)/7346/2023 | SHAHADAT HUSSAIN MOLLAH
Versus
THE STATE OF ASSAM AND 6 ORS | MR M H AHMED
I AMIN
MS K PAME
T PABIN
MS. N SULTANA | GA, ASSAM |
| 41 | WP(C)/2774/2024
B/O | SARIFUDDIN AHMED AND ANR
Versus
THE ASSAM STATE HOUSING BOARD
AND 2 ORS | MR. R ALI
MR H A AHMED
MR. MUSTAFA HUSSAIN | SC, A S H B |
| 42 | WP(C)/3011/2024 | PRANATI KALITA DAS
Versus
THE STATE OF ASSAM AND 3 ORS. | MS. N S THAKURIA
MR. G K THAKURIA | SC, AGRI. DEPARTMENT |
| 43 | WP(C)/4584/2024 | PRAMOD KUMAR TIWARI
Versus
THE UNION OF INDIA AND 2 ORS | MR. R J SARMA | MR. A K DUTTA(R-1 TO 3))
DY.S.G.I. |

44	WP(C)/5455/2024 FIXED	ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H)	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR M CHETIA(R-8) H SAIKIA (R-8) SC, HEALTH
45	WP(C)/836/2025	JYOTIMOY KATITA Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MR. S S ROY (C.G.C.) DY.S.G.I.
ORDERS				
46	Review.Pet./57/2021 IN WP(C)/1049/2021 (D/O), IN WP(C)/1181/2021 (D/O)	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	MR. P J PHUKAN, SC, GAUHATI UNIVERSITY MS. R DEKA, SC, SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT MR. R DHAR, GA, ASSAM
47	WITH Review.Pet./60/2021	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
48	WITH WP(C)/4017/2021	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
49	I.A.(Civil)/1342/2023 B/O in WP(C)/5559/2021	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus MONALISA ANDREW AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA
	WITH WP(C)/5559/2021	MONALISA ANDREW Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (R-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2436/2021 in WP(C)/5559/2021	NORTH EASTERN COUNCIL Versus MONALISA ANDREW AND 4 ORS B	MR. B DEKA	MR. S C BISWAS
50	Cont.Cas(C)/487/2024 FIXED	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
51	WITH Cont.Cas(C)/482/2024	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
52	Cont.Cas(C)/683/2024 FIXED	BHUPEN CHANDRA GOSWAMI ALIAS BHUPEN GOSWAMI Versus ABHIJIT BARUAH	MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	MR. M BHAGABATI (R-1,2) MS. B TALUKDAR(R-1,2)
53	WP(C)/3573/2024 B/O	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. A K HANNAN	MR R SINGH(R-4) MS S PATOWARY(R-4) SC, FOREST
54	WP(C)/5097/2024 B/O	RIPU KATAKI Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC, FINANCE
55	I.A.(Civil)/1273/2025 FIXED in WP(C)/428/2024	KAMAL NATH Versus THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	MR. H BURAGOHAIN SC, SBI
	WITH WP(C)/428/2024	KAMAL NATH Versus THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	MS. R BHARALI
HEARING				
56	WP(C)/6546/2023 B/O	PRITAM CHAKRABARTY Versus THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1071/2025 WITH OFFICE NOTE	BALIRAM RABHA Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
2	Bail Appln./1337/2025 WITH OFFICE NOTE	MD ZIAUL HASSAN @ TUMUN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
3	Bail Appln./1462/2025	P SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, DRI
4	Bail Appln./1465/2025	EBADUL HAQUE Versus STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
5	Bail Appln./1466/2025	PARMESWAR CHAUHAN @ CHOUHAN AND ANR. Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
MOTION				
6	AB/853/2025 FIXED	KHABUR UDDIN Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
7	AB/887/2025 FIXED	SAHADAT ALI CHOUDHURY Versus THE STATE OF ASSAM	MS S RASUL MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
8	AB/1036/2025	MEHEDI ALOM @ MEHDI ALOM Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
9	AB/1038/2025	SANDIP CHAKRABORTY Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
10	AB/1039/2025	MUSTAFIZUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
11	AB/1040/2025	PHANI PATOWARI @ PHANINDRA PATOWARI@ PHANINDRA KALITA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM

12	Bail Appln./1324/2025 WITH OFFICE NOTE	MD NACHIR MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./847/2025 WITH OFFICE NOTE	UPENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
14	Bail Appln./981/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI R. ALI	PP, ASSAM
15	Bail Appln./1024/2025 WITH OFFICE NOTE, FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN T UDDIN	PP, ASSAM
16	Bail Appln./1046/2025 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
17	Bail Appln./1149/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD WAHIDUZZAMAN @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
18	Bail Appln./1194/2025	MUZIBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. T HAZARIKA MR. I U CHOWDHURY	MR. B M CHOUDHURY(INFORMANT) MR. U CHOUDHURY(INFORMANT) K. SUMI (INFORMANT) PP, ASSAM
19	Bail Appln./1195/2025 FIXED	BITUL SENAPATI Versus THE STATE OF ASSAM	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM
20	Bail Appln./1207/2025 BA 1244/2025(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	RAJU SHANKHARE AND 2 ORS. Versus THE STATE OF ASSAM	MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
21	Bail Appln./1236/2025 FIXED	PANKAJ CHETRI Versus THE STATE OF ASSAM	MR. N UPADHAYAY A B T HAQUE	PP, ASSAM
22	Bail Appln./1302/2025 FIXED	JOHORUDDIN ALI @ JAHARUDDIN ALI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
23	Bail Appln./1305/2025 FIXED	PRADIP BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS R BEGAM	PP, ASSAM
24	Bail Appln./1325/2025 FIXED	HARJYOTI DAS Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
25	Bail Appln./1365/2025 WITH OFFICE NOTE, FIXED	MD ROFIJUDDIN ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
26	Bail Appln./1391/2025 FIXED	SURYA BHANU AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
WITH				
27	AB/998/2025	SWAHITON @ SHOHITON NESSA AND 5 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/2649/2024 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
29	AB/95/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM

30	WITH AB/97/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
31	WITH AB/99/2025	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
32	AB/96/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
33	WITH AB/98/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
34	WITH AB/100/2025	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
35	AB/106/2025 FIXED	AKTAR ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
36	AB/289/2025 FIXED	CHIRANJEEB BORUAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
37	AB/509/2025 FIXED	JOHIRUL ISLAM @ JOHIRUL HUSSIAN AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MRS R BEGUM MR R A AHMED MR A ALAM	PP, ASSAM
38	AB/713/2025 FIXED	SHYAM BORUAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. M K MISRA MR. U J SAIKIA MS M DAS	PP, ASSAM
39	AB/720/2025 FIXED	UMANANDA SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
40	AB/788/2025 FIXED	BISHNURAM DAS @ BISNU DAS Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
41	AB/862/2025 FIXED	KHAGEN SAIKIA @ BHAITI @ ROBI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MR. R BHAGAWATI	PP, ASSAM
42	AB/867/2025 FIXED	SAKINA BIBI Versus THE STATE OF ASSAM	MR. B K GOGOI MR. R B GOHAIN	PP, ASSAM
43	AB/933/2025 FIXED	MADHURJYA SARMA Versus THE STATE OF ASSAM	MS B DAS MS. S B CHOUDHURY	PP, ASSAM

ORDERS

44	I.A.(Civil)/2499/2023 PART-HEARD, FIXED in Mat.App./9467/2023 WITH Mat.App./9467/2023 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MS. S B CHOUDHURY	MR B PUSHILAL MR S PANDIT
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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/140/2023	MONNAF ALI AND 8 ORS Versus IMRAN HUSSAIN	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	MR. S C BISWAS MR. A IKBAL MR. M M ZAMAN
2	CRP(IO)/241/2023 FIXED	SAUMITRA MISHRA @ ONKA Versus OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
3	WITH CRP(IO)/240/2023	SHYAM SAHA Versus OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
4	CRP/50/2024 CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAIENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
5	MACApp./107/2025 CAVT. NO.00352/025,	THE RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus KALPANA BORA	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/908/2025 in MACApp./107/2025	THE RELIANCE GENERAL INSURANCE COMPANY LIMITED Versus KALPANA BORA	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL
6	MACApp./171/2025 B/O	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A T SARKAR
	WITH I.A.(Civil)/1397/2025 in MACApp./171/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

ORDERS

7	CRP(IO)/256/2017	SMT. AFSANA BEGUM Versus MD. KURBAN and 16 ORS.	MR.A K GUPTA MR.R S MISHRA	MR. P MAHANTA, R 1,15, 16 AND 17 MS A BEGUM MR.S ISLAM(R-14) MS. P SAHARIA, R 1, 15, 16 AND 7 MR.B K MISHRAR-14 MS.M BORA MR. K BARTHAKUR, R 1, 15, 16 ADN 17 MR. B K BHAGAWATI MR B S DEKA
8	CRP(IO)/345/2018	KAMINI BARUAH AND 2 ORS. Versus KIRON DAS AND 2 ORS		
9	MACApp./275/2019	RINA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. M S ALAM (r-1)
10	WITH MACApp./271/2019	ANANDA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R3) MR. A ACHARYA (R3) MR. M S ALAM (r-1)
11	Tr.P.(C)/24/2020	SMTI. SANGEETA SINGH Versus ARUP BHATTACHARJEE	MR. S P BHATTACHARJEE MR. R MAZUMDAR	
12	I.A.(Civil)/2425/2021 in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN MR D J HALOI
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
13	CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR R YADAV (r- 3 to 8) MS. K YADAV (r- 3 to 8) MS. M BHATTACHARJEE (r- 3 to 8) MR. A KABRA (r- 3 to 8)
	WITH I.A.(Civil)/2197/2024 in CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH,	MR D CHOUDHURY	
	WITH I.A.(Civil)/2365/2024 in CRP(IO)/257/2022	ON THE DEATH OF SULEMAN SHEIKH, Versus MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI	MR R YADAV MS. K YADAV MS. M BHATTACHARJEE (r- 3 to 8) MR. A KABRA MR N RAY	MR D CHOUDHURY MR M CHOUDHURY
14	CRP(IO)/284/2022	SIDHARU MUSHAHARY Versus SHAHEN NARZARY	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. A NARZARI
15	MACApp./543/2022 WITH LCR	GIRIMA PEGU Versus BRANCH MANAGER OF SRIRAM GENERAL INSURANCE COM. LTD. AND ANR. B	MR M HALOI MR M HALOI B R DAS	MS. R D MOZUMDAR (r-2) MR. A J SAIKIA MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2) MR G S BORO (R1)
16	I.A.(Civil)/2880/2022 in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. Versus SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	MR P SHARMAH
	WITH CRP/55/2017	ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
17	I.A.(Civil)/3237/2022 in MACApp./12932/2022	DIPA BORA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA

	WITH MACApp./12932/2022 (Filing Number)	DIPA BORA Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
18	I.A.(Civil)/3449/2022 in CRP/12921/2022	MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	MR. B J MUKHERJEE (r1, r2) MS R SAHA (r1, r2)
	WITH CRP/12921/2022 (Filing Number)	MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS (A)	MR. M A SHEIKH	
19	MFA/21/2023 WITH LCR	UNION OF INDIA . Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	MR. K P MAHESWARI MR. DIVYANSH RATHI
	WITH I.A.(Civil)/747/2023 in MFA/21/2023	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
20	Tr.P.(C)/29/2023 WITH LCR	AFRUZA BEGUM Versus MAHIJUR RAHMAN	MR. B K SEN MR F HAQUE MR A HUSSAIN	MR. A T SARKAR MS S PATAR
21	MACApp./83/2023	UNITED INDIA INSURANCE CO LTD. Versus RUPAK DAS AND 5 ORS .	MRS L SHARMA MR. K K BHATTA MR A SHARMA	
22	I.A.(Civil)/536/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
	WITH CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus SRI AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUAH	MR.S K JAIN MR. R K BORAH MR.D SARMA MR. A DHAR MD F FARIDI MR.T C KHETRI	MR.D SAIKIA MR.A DEKA
	WITH I.A.(Civil)/537/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
	WITH I.A.(Civil)/538/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
23	I.A.(Civil)/945/2023 in CRP/10417/2022	SMTI SUBHRA PAUL AND ANR Versus SMTI SEFALI MAHAJAN AND 2 ORS	MR. P SUNDI	
	WITH CRP/10417/2022 (Filing Number)	SUBHRA PAUL AND ANR Versus SEFALI MAHAJAN AND 2 ORS (A)	MR. P SUNDI	
24	I.A.(Civil)/1168/2023 in CRP(IO)/332/2017	ON THE DEATH OF SATYENDRA NATH DAS Versus PRANJAL SONOWAL AND 2 ORS	MR. N C OJAH	MR. K PATHAK
	WITH CRP(IO)/332/2017	SATYENDRA NATH DAS Versus PRANJAL SONOWAL AND 2 ORS	MR.A SAHAD MR.J R BORTHAKUR MR.S A HUSSAIN	M DAS MR. K PATHAK MR. B D DEKA
25	I.A.(Civil)/3171/2023 in CRP(IO)/12933/2023	SANJAY AGARWAL Versus NIVEDITA AGARWAL	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN A ALI

	WITH CRP(IO)/12933/2023 (Filing Number)	SANJAY AGARWAL Versus NIVEDITA AGARWAL	
26	WITH CRP(IO)/1839/2024 (Filing Number)	SANJAY AGARWAL Versus NIVEDITA AGARWAL	MS. K YADAV MS. K YADAV MS. M BHATTACHARJEE
27	WITH I.A.(Civil)/768/2024 I.A.(Civil)/3897/2023 B/O in CRP/15515/2023	SANJAY AGARWAL Versus NIVEDITA AGARWAL AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND ANR	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED MRS. S ROY (r-1,2) MS F N ZAMAN (r-1,2)
28	WITH CRP/15515/2023 (Filing Number)	AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND 14 ORS (E)	MR. A.I. AHMED
29	CRP/79/2024 WITH LCR	ANKITA DUTTA Versus SAIKAT KUNDU	MS. B SARMA LEGAL AID COUNSEL
29	I.A.(Civil)/98/2024 in CRP/15890/2023	DINESH PATGIRI @ DINESH PEGU Versus HARESH KUMAR PATGIRI	MR. U DUTTA MR. B. KUMAR B DUTTA
	WITH CRP/15890/2023 (Filing Number)	DINESH PATGIRI @ DINESH PEGU Versus HARESH KUMAR PATGIRI (A)	MR. U DUTTA
	WITH I.A.(Civil)/503/2024	DINESH PATGIRI @ DINESH PEGU Versus HARESH KUMAR PATGIRI, NATIONAL PROJECTS CORPORATION LIMITED Versus NORTH EASTERN POWER CORPORATION LIMITED AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA MR A DASGUPTA MS B DAS MR J K SHARMA
30	CRP(IO)/203/2024	HARESH KUMAR PATGIRI, NATIONAL PROJECTS CORPORATION LIMITED Versus NORTH EASTERN POWER CORPORATION LIMITED AND 3 ORS	MR. S D ROY MR D SENAPATI(R-2,3) MS. S. TODI (R-2,3)
31	CRP(IO)/257/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus JAYA NARZARY AND 5 ORS	MR T KALITA J KOTOKY MR. A KAKATI MR. T DEURI(R-1,4,5) MS A DAS(R-1,4,5) MS. L WANGSA(R-1,4,5)
32	CRP(IO)/259/2024	MD. ISLAMUDDIN LASKAR Versus MUSST LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY MR. S D PURKAYASTHA(R-1) MS S.S.BORA(R-1)
	WITH I.A.(Civil)/2220/2024 in CRP(IO)/259/2024	MD. ISLAMUDDIN LASKAR Versus MUSST LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY
33	CRP(IO)/284/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL MR. R BARUAH (R-1,3,4,5,6,8,12) MR. A IKBAL (R-1,3,4,5,6,8,12) MS. M NATH (R-1,3,4,5,6,8,12)
34	WITH CRP(IO)/180/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS	MR. S ISLAM MR A HAWARI A R MONDAL MR. R BARUAH(R-1,2,3,4,5) MR. A IKBAL(R-1,2,3,4,5) MS. M NATH(R-1,2,3,4,5) MS S SIDDIQUA(R-1,2,3,4,5) MS. J SARMA(R-1,2,3,4,5)

35	CRP(IO)/305/2024	DILIP KUMAR BARUAH Versus DWIP BARUAH AND 2 ORS.	MRS S GOSWAMI MR. KHAIRUL ISLAM	MR H NATH (R-1) MR. R SARMA(R-1) MR N SARMA (R-1)
36	MACApp./359/2024 CAVT. NO.06212/024, WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus DHANANJAY SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA	MS. T KALITA(R-3) K U AHMED MR. R GOSWAMI (R-4) MS P SARMA MR. R J DAS (R-3) MRS S SAIKIA(R-3) MS. P BORTHAKUR(R-4) FOR CAVEATOR
	WITH I.A.(Civil)/814/2025 in MACApp./359/2024	NATIONAL INSURANCE COMPANY LTD Versus DHANANJAY SARKAR AND ORS		MR. R GOSWAMI K U AHMED MR. R GOSWAMI (R-4)
37	CRP(IO)/436/2024	SAHIDUL ISLAM Versus NAZIAH AHMED	MRS J DUTTA MR. A K AHMED MR A AHMED MD A ISLAM	
38	I.A.(Civil)/1409/2024 in MACApp./4926/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus KHIRADA GOHAIN AND 4 ORS.	MR. A ACHARYA MR B ACHARYYA	MR D MONDAL(R-1 TO 3)
	WITH MACApp./4926/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KHIRADA GOHAIN AND 4 ORS E	MR B ACHARYYA	
39	I.A.(Civil)/1982/2024 in FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
	WITH FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	MR. A SATTAR (r-1 to 4) S CHOUDHURY (r-1 to 4) G IMTIAZ (r-1 to 4)
	WITH I.A.(Civil)/958/2025 in FAO/53/2024	SRI AJAY KUMAR AGARWALLA AND ANR Versus MS JAGDISH PRASAD AGARWALLA AND SONS (HUF)	MR A K RAI MS. K AGARWAL MR B YADAV MS. R JHA	MR. A SATTAR
40	I.A.(Civil)/2077/2024 in CRP/6321/2024	N. F. RAILWAY AND ANR Versus SHILPI SAHA (HARU SAHA)	MR H GUPTA	MR D KALITA MS R KOUR
	WITH CRP/6321/2024 (Filing Number)	N F Railways And Anr Versus Smt Shilpi Saha (haru Saha)	HAREESH GUPTA	
41	I.A.(Civil)/3491/2024 in CRP/12519/2024	TULAN CHANDRA BORA AND 2 ORS Versus RAMEN SINGH RAJA	MR. K R BOROOAH	MR P DEKA MR. R K BHUYAN MR. B BORAH
	WITH CRP/12519/2024 (Filing Number)	TULAN CHANDRA BORA AND 2 ORS Versus RAMEN SINGH RAJA (G)	MR. K R BOROOAH	
42	CRP(IO)/126/2025 FIXED	SUKHLAL SAMOTA Versus HARI NARAYAN DUTTA AND 2 ORS.	L K BORAH C KALITA	
	WITH I.A.(Civil)/1116/2025 in CRP(IO)/126/2025	SUKHLAL SAMOTA Versus HARI NARAYAN DUTTA AND 2 ORS.	L K BORAH C KALITA	
43	I.A.(Civil)/1120/2025 in MACApp./353/2024	BIBHA BAGIRI ALIAS SONOWAL Versus NEW INDIA ASSURANCE COMPANY LIMITED	MR. M KHAN MR A K DAS MS J AKTAR	MR. R GOSWAMI

	WITH MACApp./353/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus BIBHA BAGIRI @ SONOWAL AND 2 ORS. NIKHIL SINGHA ALIAS NIKHIL SINGH Versus UNITED INDIA INSURANCE CO LTD	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. M TALUKDAR	MR. M KHAN(R-1,2,3) MR A K DAS(R-1,2,3) MS J AKTAR(R-1,2,3) MR. P J BARMAN
44	I.A.(Civil)/1121/2025 in MACApp./46/2025			
	WITH MACApp./46/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus NIKHIL SINGHA @ NIKHIL SINGH SMTI RINA PAGAG Versus NATIONAL INSURANCE COMPANY LIMITED	MR. P J BARMAN MS R TADO MR. P J SAIKIA MR. A K GUPTA	MR. M TALUKDAR MR C PHUKAN
45	I.A.(Civil)/1187/2025 in MACApp./245/2024			
	WITH MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C PHUKAN	MR. S C BISWAS (R4, R5) MR. P J SAIKIA MR. A K GUPTA MS. U NANDA (R4, R5) MS. J GHOSH (R4, R5)
	WITH I.A.(Civil)/1672/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C. PHUKAN	MR. P J SAIKIA
	WITH I.A.(Civil)/1678/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C. PHUKAN	MR. P J SAIKIA MR. A. K. GUPTA
46	I.A.(Civil)/1435/2025 in MACApp./5098/2025	ORIENTAL INSURANCE CO. LTD. Versus JIYARUL RAHMAN AND ANR.	MR S DUTTA MS. M CHOUDHURY S K BEGUM	
	WITH MACApp./5098/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus JIYARUL RAHMAN	MAMANI CHOUDHURY	
	WITH I.A.(Civil)/5099/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus JIYARUL RAHMAN	MAMANI CHOUDHURY	
47	I.A.(Civil)/1436/2025 in MACApp./4398/2025	NATIONAL INSURANCE COMPANY LIMITED Versus GOLAPI DEVI AND 5 OTHERS	MR T KALITA MR. A KAKATI	
	WITH MACApp./4398/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DR GOLAPI DEVI	Tridib Kalita	
	WITH I.A.(Civil)/4399/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DR GOLAPI DEVI AND OTHERS	MR T KALITA	
48	I.A.(Civil)/1437/2025 in MACApp./5102/2025	ORIENTAL INSURANCE CO. LTD. Versus MONUJ KR. DOLEY @ MONUJ DOLEY AND 2 ORS	MR S DUTTA MS. M CHOUDHURY S K BEGUM	
	WITH MACApp./5102/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MONUJ KR DOLEY ALIAS MONUJ DOLEY	MAMANI CHOUDHURY	
	WITH I.A.(Civil)/5104/2025 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MONUJ KR DOLEY ALIAS MONUJ DOLEY	MAMANI CHOUDHURY	

HEARING

49	MACApp./45/2022 WITH LCR, FIXED WITH I.A.(Civil)/250/2025 in MACApp./45/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RUPALI RABHA AND 2 ORS. RUPALI RABHA AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR	MR. S K GOSWAMI MR. R SHARMA MR. S DAS MR. S K GOSWAMI	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI
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LEAVE NOTE OF ADVOCATES FOR 09/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
6)	MS N HASSAN	07-05-2025	To	09-05-2025
7)	MR B PRASAD	05-05-2025	To	09-05-2025
8)	MR P J BORAH	05-05-2025	To	09-05-2025
9)	MR D K MISHRA	05-05-2025	To	09-05-2025
10)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
11)	MR. K MIRA	09-05-2025	To	14-05-2025
12)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
13)	MS. B BHUYAN	08-05-2025	To	09-05-2025
14)	MD. H BHUYAN	05-05-2025	To	06-06-2025
15)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
16)	MR. R P SINGH	13-05-2025	To	31-05-2025
17)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
18)	MR. B NATH	07-05-2025	To	12-05-2025
19)	MR. R K D CHOUDHURY	09-05-2025	To	09-05-2025
20)	MR. M RAHMAN	07-05-2025	To	12-05-2025